AMENDED
ORDINANCE GOVERNING THE AWARD
OF THE DEGREE OF
DOCTOR OF PHILOSOPHY/Vidyāvāriddhi
(2016)
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## I. INTRODUCTION

### 1.1 These Ordinances shall be called the Doctor of Philosophy/Vidyāvāridhi Ordinances, 2016 and shall come into force from the date the Executive Council approves them.

### 1.2 The degree of Doctor of Philosophy/Vidyāvāridhi (herein after referred to as the Ph. D. degree) of the Banaras Hindu University shall be conferred on the candidates who fulfils the requirements as specified in these ordinances.

### 1.3 The Ph.D. degree conferred by the Sanskrit Vidya Dharm Vijnan Sankaya shall be known as Vidyāvāridhi.

### 1.4 A list of disciplines in which Ph. D. degrees are conferred under various Faculties of the University is given in Annexure – A.

### 1.5 Reservations: 15% of the total number of available seats shall be reserved for SC candidates, 7.5% for ST candidates, 27% for OBC Candidates and 3% horizontal reservation for Physically Challenged (PC) candidates: Visual Impaired (1%) + Hearing Impaired (1%) + Orthopaedically Handicapped (1%).

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Note for 'Physically Challenged' Candidates: In certain Courses/Departments/ Faculties (like Faculty of Agriculture, Department of Physical Education), admission of Physically Challenged candidates is not permissible. Details may be sought from the Controller of Examinations. The number of seats reserved for SC/ST/OBC categories shall be reduced proportionately if number of qualified candidates is less. The vacant seats reserved for SC/ST/OBC candidates, if any, shall be filled as per Government of India rules.

Each SC/ST/OBC candidate shall have to submit a copy of the recent Certificate mentioning that the candidate belongs to SC/ST/OBC community. Such certificates shall be subject to verification from the concerned District Magistrate. The following are empowered to issue the certificate:

(a) District Magistrate/Additional District Magistrate/Collector/Deputy Commissioner/Addl. Deputy Commissioner/ Deputy Collector/ 1st Class Stipendiary Magistrate/City Magistrate/Sub-Divisional Magistrate/ Taluka Magistrate/ Executive Magistrate / Extra Assistant Commissioner.

(b) Chief Presidency Magistrate/Addl. Chief Presidency Magistrate/President Magistrate.

(c) Revenue Officer not below the rank of Tehsildar.

(d) Sub-Divisional Officer of the area where the candidate and/or his/her family normally resides.

(e) Administrator/Secretary to the Administrator/ Development Officer (Lakshadweep Islands).

Candidates must note that Certificate from any other persons/authority shall not be accepted in any case. Further, ‘General category’ includes all candidates other than those belonging to SC, ST or OBC. If the candidate belongs to SC, ST or OBC, his/her caste/tribe must be listed in the appropriate Govt. of India schedule. The caste Certificate should be in the Govt. approved format and should clearly state: (a) Name of his/her caste/tribe (b) Whether he/she belongs to SC/ST/OBC (c) District and the State or Union Territory of his/her ordinary residence and (d) the appropriate Govt. of India Schedule under which his/her caste/tribe is approved by it as SC, ST or OBC. Further, the OBC certificate should clearly mention that the candidate does not belong to creamy layer.
II. APPLICATION FOR ADMISSION

II.1 There shall be two semesters of six months each in a year for the Ph. D. programme, namely, Odd Semester: September - February (July – December for Faculty of Agriculture) and Even Semester: March – August (January – June for Faculty of Agriculture).

II.2 A candidate may be admitted for the Ph. D. programme at the beginning of any semester provided the result of the qualifying examination is declared before the commencement of counselling for admission to the semester and he/she fulfils the eligibility criteria laid down in these ordinances.

II.3 The admission to the Ph. D. programme shall be either through the Research Entrance Test (RET) or through direct admission as per Clause IV of these ordinances. The application form shall be the same for both these types of candidates. The candidates who are eligible for direct admission as per Clause IV.1 (b) shall indicate in the form that they are exempted from RET.

II.4 The candidates shall submit the duly filled in application form to the Controller of Examinations on or before the last date announced by the University.

II.5 All applications of the candidates belonging to the categories of the Clauses IV.1 (b) (iii) to (x) shall be routed through proper channel.

III. QUALIFYING EXAMINATIONS AND MARKS

III.1 A candidate, seeking admission to the Ph. D. programme in a Faculty, shall be required to have
(a) passed the qualifying examination in concerned main/ allied discipline securing the minimum percentage of marks, as prescribed in Annexure – B
(b) secured a minimum of 50 marks in academic record which shall be calculated as follows:

Case 1 Where postgraduate degree is considered as the qualifying examination, and
   a) Marks are awarded in Postgraduate Examination
      \[ M = \frac{X_1 + 0.6X_2 + 0.25X_3 + 0.15X_4}{2}, \]
   b) Marks are not awarded in Postgraduate Examination
      \[ M = 0.6X_2 + 0.25X_3 + 0.15X_4 \]

Case 2 Where undergraduate degree is considered as the qualifying examination,
\[ M = \frac{X_2 + 0.4X_3 + 0.3X_4}{1.7}, \]

Case 3 Where the candidate has passed Higher Secondary Examination only (instead of High School & Intermediate both)
\[ M = \frac{X_1 + 0.6X_2 + 0.4X_3 + X_5}{2} \]

where,
\[ M \] = Marks for the academic record,
\[ X_1 \] = Percentage of marks obtained at the post-graduate examination,
\[ X_2 \] = Percentage of marks obtained at the under-graduate examination
\[ X_3 \] = Percentage of marks obtained at the intermediate/higher secondary examination,
\[ X_4 \] = Percentage of marks obtained at the high school examination, and
\[ X_5 \] = Percentage of marks obtained at the higher secondary examination.

Note: ‘M’, \[ X_1, X_2, X_3, X_4, X_5 \] will be calculated up to two places of decimal.

III.2 There shall be a relaxation of 5% marks (or equivalent grade point average) for SC/ST and PC candidates in the minimum marks required in the qualifying examination. The minimum marks required for SC/ST and PC candidates in the Academic Record shall be 45 and for OBC candidates 47.50, respectively. However, a Physically challenged (PC) candidate belonging to either of the reserved categories (SC/ST/OBC) shall not get the double benefit of being SC/ST/OBC as well as PC in the above relaxations.
IV. MODE OF ADMISSION

IV. I  A candidate who has passed the qualifying examination with requisite percentage of marks as prescribed in Clause III of these ordinances is eligible for admission to the Ph. D. programme through one of the following modes:

(a)  Admission through BHU Research Eligibility (RET) Test:

(i)  A candidate qualified in RET as per the details given in Clause VII.1 (a) shall be considered for admission to the Ph. D. programme depending on the number of seats available in a department/school.

(ii)  The prospective number of seats available shall be notified at the time of counselling by the department/school. The number of candidates to be called for counselling will depend upon the number of seats in the department/school.

(iii)  The Controller of Examinations shall conduct RET once in a year the results of which shall remain valid for one academic year (two semesters).

(b)  Direct Admission:

A candidate who fulfils one of the following requirements may be considered for direct admission to the Ph. D. programme without appearing in the RET:

"A candidate who is qualified in a national level test such as National Eligibility Test (NET-JRF), NET-LS (without fellowship), Graduate Aptitude Test for Engineering (GATE), State Level Eligibility Test (SLET) accredited by UGC, Central or State Government.

Note: However, a research scholar earlier admitted under RET exempted category (NET-LS/GATE) could be extended BHU research fellowship, subject to fulfilment of following conditions, without any break in continuity of his/her research work done as a RET exempted enrollee:

a)  They are not getting any financial support/ fellowship from any other source;

b)  he/she publishes at least one research paper in peer refereed journals after his/her enrolment as Ph.D. scholar in the University (out of the research work generated as a Ph.D. scholar and the paper must be included in the Ph.D. thesis);

OR

he/ she gets short-listed in the RET conducted by the University.

c)  The award of fellowship shall be only for the remaining period (to be calculated based on the BHU Research fellowship scheme) and shall commence from the month following the one in which either of the aforesaid conditions [4(b)] is fulfilled by the scholar."

(ii)  A candidate who is a recipient of National Doctoral Fellowship or other fellowships from government/semi-government organizations (through All-India selection procedure conducted by the agency/ organisation for award of research fellowships) such as Council of Scientific and Industrial Research (CSIR), University Grants Commission (UGC), All India Council for Technical Education (AICTE), Department of Science and Technology (DST), Defence Research and Development Organization (DRDO), Department of Atomic Energy (DAE), Department of Biotechnology (DBT), Indian Council of Agricultural Research (ICAR), Indian Council of Medical Research (ICMR), Ayurveda Yoga Unani Siddha Homeopathy (AYUSH) and similar National Level Organizations.

(iii)  A candidate who is selected under Quality Improvement Program (QIP) of AICTE, Faculty Development Programme of a State Government or of UGC.

(iv)  An employee of any other university/ institution/ college/ government department/ public sector undertaking/ R & D organization/ private industry, who is sponsored as a full-time candidate by the said organisation, with at least 3 years of experience and who is
relieved on study leave for a period of not less than three years for pursuing Ph. D. programme in a Department/ School/Centre of the University.

(v) A foreign national who is a recipient of fellowship by Indian Council for Cultural Relations (ICCR), Government of India and who is sponsored by his/her government.

(vi) A self-financing foreign national who is admitted through the Embassies/High commission of his/her country or admitted under a MoU with due clearance from the Indian Missions abroad. As per revised guidelines/ instructions of the Department of Higher education, MHRD, GOI on grant of research visa, the foreigners who desire to undertake research in India, should therefore, apply to the concerned Indian Missions abroad with the brief synopsis of the research project to be undertaken in India, the details of places to be visited, previous visits, whether the scholar has secured admission into a recognized or reputed institution and evidence of financial resources.

Note: 1. The equivalence of the degree possessed by the foreign candidates belonging to the Clauses IV.1 (b) (v) and (vi), shall be settled by the equivalence committee of the concerned faculty before their admission. They shall be admitted to the Ph. D. programme only if the degree possessed by them entitles them for enrolment as Ph. D. scholars in the universities of their own countries.

English Proficiency certificate of TOEFL (minimum 70 marks) or IELTS (minimum 6 bands) score is mandatory for Foreign candidates at the time of submission of application form for the admission in the University. If the candidate is unable to provide and of these scores/certificate or English Proficiency certificate then the candidate will be asked to appear in the English Proficiency test to be conducted by Office of the Controller of Examinations. He/she has to clear Intermediate level course and need an overall minimum score of 40% to confirm admission.

2. The supernumerary quota for self-financing foreign nationals shall be restricted to a maximum of 15% of the total available seats in a Department/ School/Centre within the prescribed quota of Professor 8; Associate Professor 6 and Assistant Professor 4.

(vii) A candidate who is already registered as a Ph. D. scholar in some other university and whose supervisor joins this University.

(viii) A candidate [employee or a research scholar (qualifying the criteria laid at para IV.1 (b) (i) or (ii) above)] of any other university/ institution/ college/ government department/ public sector undertaking/ R & D organization/ private industry, who is sponsored as a full-time candidate by the said organisation, with at least 2 years of experience, who shall work for his/her Ph. D. in his/her parent organization fulfilling the residency period requirement prescribed in Clauses VIII.3 (c) and (d) of these ordinances.

The candidate is required to submit a sponsorship and work experience certificate from the parent organization.

The non-degree awarding institutions, government departments, public sector undertakings, R & D organizations and the private industries are only those, which are recognized as centres of research by the University as specified in Annexure – C.

(ix) A candidate occupying senior management position in a government department/ public sector undertaking/ R & D organization/ private institution/ private industry (of repute), which is not recognised as centre of research by the University, may be admitted to the Ph.D. programme with the approval of the Vice Chancellor provided he/she has at least 05 years of professional experience and is sponsored as a part-time candidate by the said organisation and the concerned DRC is convinced that the candidate can effectively pursue his/ her Ph.D. work in his/her parent organization fulfilling the residency period requirement prescribed in Clauses VIII.3 (c)-(e) of these ordinances. The candidate is required to submit a sponsorship and work experience certificate from the parent
organization.

(x) A candidate, working in an externally funded research project in the University as a research personnel, may be allowed to register for Ph.D. in the University provided that the tenure left for completion of project is minimum of one year and he/she has published at least one research paper in peer refereed journals after joining the project (out of the research work generated in the project) or he/she gets short-listed in RET conducted by the University. Provided further that in such cases, the consent of the PI and the supervisor (in case PI is not the supervisor) is available to the effect that the research work of the Project and that of the Ph.D. are overlapping and/or working in both simultaneously will not hamper the interest of either.

(xi) A teacher of the University or of the constituent / affiliated colleges of the University holding substantive post (including those on probation)

(xii) A non-teaching employee of the University holding substantive post (including those on probation.)

(xiii) Candidates holding P.G. degree (D.M./M.Ch.) in super-specialty subjects in the Departments of Faculty of Medicine.

(xiv) An employee (Teaching/Non-teaching) of the Indian Institute of Technology (BHU), Varanasi is detached from the BHU and is a separate entity, as such, benefit of provision contained in Clause IV.1(b)(xi)(xii) of Ph.D. Ordinances shall not be extended to the employees of Indian Institute of Technology, BHU, Varanasi

V. CLASSIFICATION OF THE CANDIDATES

V.1 A candidate admitted to the Ph. D. programme in a Department/School/Centre shall be classified under any one of the following categories:

(a) Full-time Research Scholar

A candidate who has been admitted to the Ph. D. programme through RET (except those referred to in Clause V.1 (c) (ii)), or by direct admission based on the eligibility criteria mentioned in Clauses IV.1 (b) (i) to (vii) and (xiii) shall be referred to as a full-time research scholar.

(b) Internal Part-time Research Scholar

A candidate who has been admitted directly to the Ph. D. programme based on the eligibility criteria mentioned in Clauses IV.1 (b) (xi) and (xii) shall be referred to as an internal part-time research scholar.

Note: The Teaching and Non-teaching employees who have been enrolled as Ph.D. Research Scholar as an Internal Part Time Candidate under Clause IV.1 (b)(xi)(xii) of Ph.D. Ordinances and who has joined the job in another organization after taking lien from BHU can continue his/her Ph.D. in BHU subject to the condition that he/she shall not resign his/her job in the University services before submission of his/her thesis.

(c) External Part-time Research Scholar

(i) A candidate admitted directly to the Ph. D. programme, as per Clause IV.1 (b) (viii)-(ix) shall be referred to as an external part-time research scholar.

(ii) A candidate working in a non-degree awarding institution recognised as a centre of research by the University as specified in annexure C, and admitted to the Ph.D. programme through RET shall also be permitted to work as an external part-time research scholar, who shall work for his/ her Ph.D. in his/ her parent organisation fulfilling the residency period requirement prescribed in clause VIII.3 (c) and (d) of these Ordinances.
## VI. RESEARCH COMMITTEES

### VI.1

Subject to the general superintendence of the Academic Council, the following Committees shall deal with all matters connected with the Ph.D. programme of the University in accordance with these ordinances:

- **a)** The Research Degree Committee of the University (RDCU)
- **b)** The Departmental/School/Centre Research Committee (DRC/SRC/CRC)
- **c)** The Research Programme Committee (RPC)

### VI.2

The RDCU shall consist of the following:

- **i)** Vice-Chancellor, Chairman
- **ii)** Rector, Member
- **iii)** Director of the Institute (in the case where the faculty is associated with an institute), Member
- **iv)** Dean of the faculty, Member
- **v)** Heads of the Departments and Coordinators of the Schools/Centres of the Institute/Faculty, Members
- **vi)** Members of the concerned DRC/SRC/CRC, Members
- **vii)** Supervisor and Co-Supervisor (if any) of the concerned Ph. D. scholar, Member(s)
- **viii)** BHU Professors Emeritus/BHU Distinguished Professors/Visiting Professors/Honorary Professors/Adjunct Faculty (if any) in the concerned Faculty, Special Invitees
- **ix)** Registrar, Secretary

In the case of Faculties consisting of a single department, at least two Heads of the Departments from sister faculties, as recommended by the Dean of the concerned faculty, shall also be the members of the RDCU.

As the Secretary, the Registrar shall convene all the meetings of the RDCU.

### VI.3

The DRC/SRC/CRC shall consist of the following:

- **i)** Head of the Department/Coordinator of the School/Centre, Chairman
- **ii)** All Professors & Research Scientists “C” of the Department/School/ Centre + All Professors of the concerned discipline of the MMV, Member
- **iii)** One Reader + One Lecturer of the Department/School/ Centre, according to seniority, by rotation every two years and senior most Research Scientists “B and A” of the Department/School/ Centre + a senior most faculty member (Reader/Lecturer) of the concerned discipline of the MMV, Members
- **iv)** Supervisor and Co-Supervisor (if any) of the concerned Ph. D. scholar, Member(s)
- **v)** BHU Professors Emeritus / BHU Distinguished, Special Invitees
Where there are three or less than three teachers in the Department/ School/ Centre, the DRC/SRC/CRC shall consist of the following:

i) The Dean of the concerned faculty

Chairman

ii) All teachers of the Department / School/ Centre

Members

iii) A senior teacher of a sister Department/School nominated by the Dean in consultation with the Head of the Department/ Coordinator of the School

Members

iv) For independent centres, clause iii) above shall be substituted by “four senior-most teachers imparting teaching of the discipline at PG level”. In case the Centre does not conduct any teaching program at PG level, the Dean of the concerned Faculty shall nominate 04 senior teachers of departments having affinity to the research areas of the Centre.

The DRC/SRC/CRC shall appoint one of its members as Secretary and Convener.

The DRC/SRC/CRC shall have powers to co-opt such members of the teaching staff of the concerned/sister Department/School as may be helpful to them in their deliberations.

In the case of faculties consisting of a single department, a senior teacher of a sister faculty recommended by the Dean of the concerned faculty shall also be a member of the DRC/SRC/CRC.

### VI.4

The RPC shall consist of the following:

i) Supervisor of the concerned Ph. D. Scholar

Chairman

ii) Co-supervisor (if any) of the concerned Ph. D. Scholar

Member

iii) A nominee of the Chairman of DRC/SRC/CRC

Member

iv) One expert in the field from the Department/School

Member

v) One or two experts from an outside Department/School of the faculty

Member(s)

Experts mentioned in Clauses VI.4 (iv) and (v) above shall be preferably nominated by the supervisor of the candidate and approved by the DRC/SRC/CRC and he/she shall have experience of working in the broad area of the subject or related area of the candidate.

In the case of faculties consisting of a single department, Clause VI.4 (v) shall not be applicable.

### VI.5

A teacher who is not eligible to guide a Ph. D. scholar as per Clause IX.1 (i) or due to not satisfying the conditions laid down in Clause IX.1 (d) read with Clause IX.1 (k) or the one referred under Clause IX.3 (c) of these ordinances cannot become a member of any of the research committees mentioned above.
VI.6 The DRC/SRC/CRC and RPC shall not make any recommendation that is not in conformity with these ordinances and/or such other directives as may be issued by the RDCU and/or the Academic Council in regard to the Ph. D. programme from time to time.

VII. Admission

VII.1 Eligibility for RET:
(a) A candidate possessing the minimum qualifications with the requisite percentage of marks and academic record as prescribed in Clauses III.1 and 2 of these ordinances shall be eligible to appear in the RET.
(b) If a candidate is an applicant and also eligible for admission to Ph. D. programme in a faculty different from the one in which he/she has obtained the qualifying degree, he/she shall appear in the RET conducted by the faculty corresponding to the subject in which the candidate possesses the qualifying degree.
(c) In addition, a Senior Resident/Service Senior Resident of the Faculty of Ayurveda and the Faculty of Medicine shall also be eligible to appear in the RET, subject to fulfilling other eligibility conditions.
(d) The RET shall be conducted by the Controller of Examinations normally in the month of June every academic year, the results of which shall be declared ordinarily by the second week of July.

VII.2 Procedure for Admission to Ph.D. programme through Research Eligibility Test (RET)
(a) All admissions to Ph.D. programmes in the University will be through an All India Research Eligibility Test (RET). In order to identify the scholastic capabilities and aptitude for research, there will be three levels of tests as below:
   (i) Test A: Test to assess Logical and Analytical Capability
   (ii) Test B: Test to assess Subject Knowledge Test
   (iii) Test C: Research proposal and Personal Interview to test aptitude for research
(b) Tests A and B will be held on a single day at multiple centres across the country while the Test C will be held at BHU in the concerned Department/School/Centre.
(c) Certain categories of candidates, as defined in the relevant Ph.D. Ordinances [Clause IV.1.(b)], are exempt from appearing at Tests A and B (RET-exempt category), but would be required to qualify at Test C to be eligible for consideration for registration for Ph.D. in the given discipline. The RET-exempt categories of applicants are also required to submit application in the prescribed form as and when the applications are invited by the University.
(d) RET will be conducted once a year before the July/September term. However, RET-exempt candidates will have another opportunity to apply for Ph.D. admission in the January/March term.

VII.3 Test Design of RET

VII.3.1 Test A: Assessment of Logical and Analytical Capability
(a) This written test is aimed to assess the logical and analytical thinking, quantitative ability, general knowledge, knowledge of computer usages, and language skills
(b) Test A would be common across Faculties and would be organized by the Office of the Controller of Examinations and will be treated as preliminary screening test so that only those candidates who qualify Test A, would be eligible for further consideration.
(c) This test will have a total of 60 MCQs (one statement with four unambiguous alternative answers from which the candidate would select the best correct option) distributed as follows:
   (i) 10 questions for testing logical thinking
   (ii) 10 questions for testing quantitative ability
   (iii) 10 questions for testing general knowledge
(iv) 10 questions for testing awareness of computer usages
(v) 20 questions for testing language skills (this Test will include three subsets of 10 questions each relating to knowledge of Hindi, English and Sanskrit, respectively, of which the candidate may answer any two subsets (10+10 questions in any two languages)

d) This test will be of 60 min duration and 180 total marks.
e) Each question will carry 03 (three) marks for correct answer and 01 (one) negative mark for a wrong answer.
f) A candidate must secure a minimum of 35% marks (63 marks in aggregate) in this paper to be eligible for further consideration. The said benchmark of 35% marks shall not be relaxed.
g) No scrutiny/revaluation of the answer books of the RET shall be allowed.
h) The MCQs shall be designed to test the logical and analytical capabilities of the candidate, rather than memory power.
i) Questions in this test will generally be at a level equivalent to class X (CBSE)

VII.3.2 TEST B: Assessment of Subject Knowledge

a) This Test would focus on assessing the knowledge of the candidate in the discipline in which he/she has done his/her P.G. However, to provide an opportunity for interdisciplinary research, a candidate can opt for admission into an allied discipline by appearing in the RET of related main discipline. A candidate can give a choice of maximum 5 (including the main and allied) disciplines at the time of submission of application. The operational arrangement would be as follows:
(i) A candidate shall appear generally in the RET of the discipline in which he/she has done his/her Post Graduate Course.
(ii) However, in such cases, where RET is not conducted in the candidate’s discipline at PG level but the said discipline is an “Allied Subject” to one of the main disciplines in which RET is conducted, he/she shall appear in the RET for the said main discipline.
(iii) Further, in such cases, where RET is not being conducted in the candidate’s discipline at PG level (for a particular academic session) and the said discipline is an allied subject to more than one main disciplines in which RET is being conducted (in the said academic session), he/she may opt for RET in a discipline which is closest to his/her P.G. discipline in his/her opinion.
(iv) However, in cases at para (ii) and para (iii) above, mobility of candidates to other disciplines would be restricted to only such disciplines where candidate’s main discipline (in which the candidate holds the qualifying degree) is an allied subject.
(v) Further, the maximum number of admissions that can be given in a main discipline to candidates from allied discipline shall be 30% of the vacancies in the main discipline. However, if in any discipline, the Vacancies are not filled up due to lack of candidates from the main discipline, students from the allied discipline may be admitted, if otherwise qualified.

b) Duration of this test will be 120 min (2 hrs) and it will carry 200 total marks. This test will be conducted in conjunction with the Test – A test.

c) There will be 40 MCQ type questions (total 120 marks), with 03 (three) marks each for correct answer and 01 (one) negative mark for a wrong answer. In addition, there will be 10 (ten) short answer questions (SAQ), of which any 05 (five) questions may be answered. Each questions will carry 16 (sixteen) marks (total 80 marks). Each of the SAQ should be adequately answerable within 150-200 words in the space provided in the answer sheets.

d) Out of the 40 MCQ type questions, 10 (ten) will cover different disciplines in the concerned Faculty while the remaining 30 (thirty) will cover the various areas in the
given discipline. The Faculty level MCQs would be at a level equivalent to class XII in the given area, while the discipline MCQs and SAQs will be based on the PG syllabus followed at BHU in the given discipline. These should cover all areas in the discipline equitably.

e) The MCQs and SAQs will be designed to examine understanding and analytical ability. The short answers will, in addition, also examine the expression power, language skill and writing ability.

f) Test B of the test would be checked and marked only if the candidate qualifies in Test A of the test.

g) A candidate must secure at least 35% marks in the Test B to be eligible for further consideration. This benchmark of 35% marks shall not be relaxed.

h) No scrutiny/revaluation of the answer books of the RET shall be allowed.

i) Among those qualifying the Test B, a maximum of three times the number of vacancies announced in a given discipline will be eligible to appear at Test C. These will be identified strictly on the basis of combined merit order obtained by the candidates in Test A and Test B.

VII.3.3  Test C: Research proposal and Interview

a) This Test will be conducted in the concerned department/school/centre by an Interview Board to be appointed for the purpose and will carry a total of 100 marks for its two components, viz., writing a one page research proposal (30 marks) followed by personal interview (70 marks).

b) The concerned Head/Coordinator of department/school/centre shall inform all RET qualified and RET-exempt candidates, as per the list received from COE, the place and date/s for Test C. A list of all eligible teachers in the department/school/centre, together with their research interests, will also be sent to all the candidates while intimating them the place and date/s of Test C.

c) The subjective test/ personal interview shall be conducted by a committee consisting of the following members:

i) Dean of the faculty Chairman

ii) Director of the Institute (in the case where the faculty is associated with an institute) Member

iii) Two senior most Professors of the Faculty (to be nominated by the Dean) from outside the department/School/centre Member

iv) Two senior most members of the DRC/SRC/CRC of the Department/School/Centre excluding the Head/Coordinator Member(s)

v) The Head/Coordinator of the Department/School/Centre Member

vi) One SC/ST teacher be associated as a member Member

Note: In the case of faculties consisting of a single department, two senior most Professors from a sister faculty shall also be the members of the above interview board.

d) All the candidates called for this Test, will be required to write, on the spot, a one page (A4 size) research proposal of their choice in 30 min and submit the same to the HOD/COS/COC. The Research proposal need not be related to the work that the candidate may actually carry out if registered for Ph.D. This would essentially be a hypothetical research proposal wherein the candidate will provide a title and write the objective/s, methodology and the likely addition to knowledge by the proposed research. This would not be longer than 500 words.

e) The Interview Board will examine the Research proposal submitted by the candidate and ask questions relating to it and other questions, including those relating to the
area in which the candidate expects to undertake research, if selected, to test his/her scholastic competence for research in the discipline.

f) A candidate applying in more than one disciplines, will appear at Test C separately in each of the disciplines in which he/she has applied and qualified. The dates for Test C may be suitably adjusted/staggered in different disciplines.

g) RET Candidate must secure a composite index [sum of Academic Record (calculated as per formula provided in the Clause III.1 (b). of these Ordinances) and marks obtained at Test A, Test B and Test C of at least 200 to be eligible for Ph.D. registration in the discipline.

h) RET Exempted Candidate must secure a composite index [sum of Academic Record (calculated as per formula provided in the Clause III.1 (b). of these Ordinances) and marks obtained at Test C] of at least 75 to be eligible for Ph.D. registration in the discipline.

### VII.4 Admission:

#### VII.4.1 Final merit order after Test C:

| a) | Final merit order shall be based on the composite index comprising of Academic Record (calculated as per formula given in the Ph.D. Ordinances) plus marks obtained by a candidate in Test A, Test B and Test C. |
| b) | Separate Merit orders of RET (including candidates from main and allied disciplines) and RET-exempt candidates will be prepared by the Interview Board for the discipline. |
| c) | RET Candidate must secure a composite index of at least 200 to be eligible for Ph.D. registration in the discipline. Meeting the said minimum composite index requirement will not guarantee registration for Ph.D. |
| d) | RET (Exempted) Candidate must secure a composite index of at least 75 to be eligible for Ph.D. registration in the discipline. Meeting the said minimum composite index requirement will not guarantee registration for Ph.D. |

#### VII.4.2 Admission Process

##### VII.4.2.1 Declaration of Results after Test C

| a) | Names of as many RET candidates as the number of vacancies given in the Information Bulletin will be announced on the basis of Final Merit Order shall be based on the composite index comprising of Academic Record (calculated as per formula given in the Ph.D. Ordinances) plus marks obtained by a candidate in Test A, Test B and Test C for admission to Ph.D in the discipline. An equal number of wait-listed candidates (in order of merit) will also be prepared for consideration in case seats remain vacant. |
| b) | Names of all RET-exempt candidates who are declared qualified after Test C will be separately announced in the Merit Order. |

#### VII.4.2 Admission, Payment of Fees and Allotment of Ph.D. Supervisor

| a) | As many RET-exempt candidates who qualified after the Test C can be admitted to Ph.D. in the discipline if Supervisors are available/agreeable. For those qualifying under the RET category, the maximum number will ordinarily be restricted to the number of vacancies announced in the RET bulletin. |
| b) | Based on the final merit order, offer of admission will be issued to the candidates by the Head of the Department/Coordinator of the School/Centre prescribing therein the last date of depositing the fee. The Head of Department/Coordinator of the School/Centre will also provide a list of teachers together with their research areas to
the RET and RET-exempt selected candidates and advise them to interact with potential Supervisors, and, if possible, to also secure their consent.

c) The process of admission completes only when a selected candidate has deposited the prescribed fees for Ph.D. registration.

d) After the payment of fees, the candidate shall submit an application to the Head of the Department/Coordinator of the School/Centre giving the proposed topic of research and, if secured already, the consent of the proposed supervisor. An external part-time candidate [as defined in Clause V.1 (c)] is required to submit the name of the proposed external supervisor/co-supervisor along with the above application.

e) Thereafter, the allotment of Supervisor will be done by the DRC/SRC/CRC for those who have secured admission by depositing the admission fee. As far as practicable, the DRC/SRC/CRC shall take into account the mutual agreement of the candidate and the faculty member.

f) Those of the RET candidates who obtained a composite merit index of 200 and above but could not register in the July/Sept term, may be considered, subject to availability of vacancy, in the next Jan/March term. However, they will have to appear at the Test C again.

g) Candidates under the RET-exempt category, who could not be admitted in July/September term may be considered along with those who apply in response to the notification for admission in the January/March term and will be re-evaluated through Test C along with the fresh applicants under RET-exempt category and admitted, if selected, as above.

h) The Head of the Department/Coordinator of the School/Centre shall send a complete list of the admitted candidates along with the necessary details to the Registrar (Academic) with a copy to the Dean of the Faculty within a week from the date of admission.

i) The records of the merit list of both the RET qualified candidates and those eligible for direct admission along with their application forms shall be maintained in the Department/School/Centre.

j) Every candidate shall be registered only at the beginning of each semester which will continue till the submission of the Ph. D. thesis.

k) No full-time Ph. D. scholar shall accept during the period of research any paid assignment apart from Research Fellowships, Research Assistantships, Senior Residentship/Service Senior Residentship/externally funded research project assignments etc provided it is not detrimental to his/her research programme as determined by the DRC/SRC/CRC.

l) A Ph. D. scholar shall not be permitted to join any other degree course. However, he/she may be permitted to join part-time Diploma or Certificate Course(s) by the DRC/SRC/CRC on the recommendation of the RPC provided it is not detrimental to his/her research programme.

m) A candidate already possessing a Ph. D. degree of this or any other University shall be eligible to be admitted to the Ph. D. programme for an additional Ph. D. degree in a subject other than the subject in which he/she already possesses the Ph. D. degree. The admission of such a candidate will be at the discretion of the Vice-Chancellor, who, on the basis of specific recommendation and full justification by the DRC/SRC/CRC after considering relevant criteria such as, the synopsis of the proposed topic, relevance of the proposed topic and its relationship with the topic of
the first Ph.D., etc. will take a final decision.

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<th>VIII. TIME PERIOD REQUIREMENTS</th>
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<td><strong>VIII.1</strong> Minimum period of research work required for the submission of thesis</td>
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<tr>
<td>(a) The minimum period of work required for submitting the thesis for the full-time candidates admitted to the Ph. D. programme except those admitted under Clause IV.1 (b) (vii) shall be as follows:</td>
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<tr>
<td>(i) For candidates who are admitted to the Ph. D. programme in any department of a faculty, with Master's degree in a subject from the same faculty as qualifying degree, the minimum period of research work before the submission of the thesis shall be three years from the date of his/her admission, i.e., date of deposition of fee.</td>
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<tr>
<td>(ii) For candidates who are admitted to the Ph. D. programme in any department of a faculty, with Bachelor's degree in a subject from the same faculty as qualifying degree, or Master's/Bachelor's degree in a subject from a different faculty as qualifying degree, the minimum period of research work before the submission of the thesis shall be three years from the date of his/her admission, i.e., date of deposition of fee.</td>
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<tr>
<td>(b) For the candidates admitted under Clause IV.1 (b) (vii), the minimum period of research work before the submission of the thesis shall be the maximum of any one of the following periods:</td>
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<td>i. one year from the date of his/her joining this university, or</td>
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<td>ii. three years taking into account the period spent earlier in the previous institution, or</td>
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<td>iii. the period required for completing the course work wherever the course work is a part of the Ph. D. programme.</td>
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<td>(c) The minimum period of research work before submitting the thesis for all part-time candidates, except those admitted under provisions of clause IV.1(b)(x) admitted to the Ph. D. programme in any faculty shall be three years.</td>
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<td><strong>NOTE:</strong> The aforesaid residence period shall be calculated from the date of deposition of fees by the candidate at the time of admission.</td>
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<tr>
<td>(d) The minimum period of research work before submitting the thesis for part-time candidates admitted under provisions of clause IV.1(b)(ix) in any faculty shall be four years.</td>
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<td><strong>VIII.2</strong> Maximum Period for the Submission of Thesis</td>
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<tr>
<td>(a) If a candidate fails to submit the thesis at the end of the stipulated period as prescribed in Clause VIII.1, the Head of the Department/Coordinator of the School/Centre, with the recommendation of the RPC and the DRC/SRC/CRC, may grant an extension of up to two years (one year at a time) for the submission of the thesis.</td>
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<tr>
<td>(b) If a candidate fails to submit the thesis within the extended period as stipulated in Clause VIII.2 (a) due to cogent reasons, he/she may be given additional one year of extension for submitting the thesis, by the Dean of the faculty, on the recommendation of the RPC and the DRC/SRC/CRC, such that the total period for the submission of the thesis counted from the date of his/her admission does not exceed six years. For the candidates admitted under Clause IV.1 (b) (vii), this period of six years is counted taking into account the period spent in the previous institution also.</td>
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<tr>
<td>(c) Under extraordinary circumstances, the RDCU may grant a further extension of two years for the submission of the thesis, for which the candidate shall apply giving the reasons due to which he/she was not able to submit the thesis and his/her application is duly forwarded and recommended by the concerned RPC and the DRC/SRC/CRC. No further extension shall be given under any circumstances.</td>
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### VIII.3 Residency Period

(a) A Ph. D. Scholar shall be required to be present in the University for a prescribed period, which is known as the Residency Period.

(b) For the candidates of all categories except for the external part-time research scholars, the residency period shall be the same as the period a research scholar takes for the submission of the thesis without exceeding the total time frame provided in these ordinances.

(c) For an external part-time research scholar (except those admitted under provisions of clause IV.1(b).(ix)), the residency period shall be of at least one week per semester or the minimum period required for completing the course work wherever the course work is a part of the Ph. D. programme, whichever is more. Such candidates would be required to deliver at least two open seminars to evidence the progress of research made by them.

(d) For an external part-time research scholar [those admitted under provisions of clause IV.1(b).(ix)], the residency period shall be of at least one week per semester during the minimum time period for submission of thesis. Such candidates would be required to deliver at least two open seminars to evidence the progress of research made by them.

(e) If a full time research scholar is appointed as a permanent employee (Teaching/Non-teaching) of this university then his/her candidature may be changed from full time research scholar to an internal part-time research scholar [admitted under provisions of clause IV.1(b).(ix) & (xii)] scholar with minimum residence period of 3 years subject to the condition that a candidate has to apply for no objection certificate from his/her employer and it will be routed through DRC/SRC/CRC.

### VIII.4

The DRC/SRC/CRC may recommend a full-time Ph.D. scholar to pursue a part of his/her research work at a place outside the University. The Dean of the concerned Faculty may approve such recommendations of DRC which are for a period of six months or less. However, if such recommendations are for a period beyond six months, the recommendations of the DRC would be placed before the RDCU, which may permit a full-time Ph.D. scholar to pursue a part of his/her research work at a place outside the University without exceeding the maximum time limit for the submission of the thesis laid down in these ordinances.

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### IX. SUPERVISORS AND CO-SUPERVISORS

### IX.1 Appointment of Supervisors and Co-Supervisors:

(a) Every candidate, prior to admission to the Ph. D. programme (payment of Fee) shall be assigned a Research Supervisor, by the DRC/SRC/CRC of the concerned Department/School/Centre in the manner laid at Clause VII.4.2.2 of these Ordinances. The DRC may, if necessary, assign a Co-Supervisor, in the same manner.

(b) The external part-time research scholar shall normally have one supervisor from the University (Internal) and another from the parent organization (External), where the candidate will be carrying out the research work (such candidate will submit a certificate from the External Supervisor to the effect that the candidate did work under the external supervisor during the period). If there is a need, there can be an internal co-supervisor and an external co-supervisor, from the University and the sponsoring organization respectively. The internal and external supervisors/co-supervisors shall consult each other in all matters pertaining to the progress of the work of the candidate.

(c) In case a candidate is permitted to do a part of his/her research work at a place outside the University for a period of one semester or more but not exceeding three semesters in continuation or in parts, the person who will be looking after the research work of the candidate at the outside organization shall be appointed as an external supervisor by the concerned DRC/SRC/CRC.
(d) The permanent Professor of the University with at least five research publications in refereed journals and regular Associate/Assistant Professor of the University with at least two research publications in refereed journals may be recognized as Research Supervisor.

Provided that in areas/discipline where there is no or only a limited number of refereed journals, the University may relax the above condition for recognition of a person as Research Supervisor with reasons recorded in writing. A full time regular teacher has been permitted to act as a supervisor.

(e) Scientists/Scientific Officers/Research Officers / Research Fellows, who are appointed for a period of not less than 5 years under research projects in the University and who hold Ph. D. degree shall also be eligible to guide Ph. D. scholars. The teachers of the University, who are appointed against the above posts are also eligible to guide Ph. D. scholars provided they hold lien on their substantive posts and are otherwise qualified to guide Ph. D. scholars. Research, Academic and Non-Academic Officers of the University, who hold Ph. D. degree, may also be considered for appointment as Co-supervisors of Ph. D. scholars provided the professional qualification and experience of such officers is found to be academically relevant to the research area of the Ph.D. scholar by the concerned DRC/SRC/CRC.

(f) If a teacher working in a department different from his/her specialization wishes to guide a candidate in the subject in which the teacher holds the Ph. D. degree, he/she may be appointed as the supervisor/co-supervisor of the candidate. However, the candidate shall be admitted only in the main department corresponding to the subject of the research of the candidate, in accordance with the normal procedures laid down for admission in Clause VII.

(g) BHU Professors Emeritus/ BHU Distinguished Professor/ UGC Scientists/Fellows appointed by the University or any national organization, shall be eligible to guide Ph. D. scholars, provided their tenure of appointment left in the University as emeritus professor/scientist/fellows is for a period not less than two years at the time of enrolment of research scholar(s).

(h) A faculty member on retirement may continue to be the supervisor, if he/she is reemployed or appointed as BHU Professor Emeritus/ BHU Distinguished Professor/ UGC Scientist/ Fellow on retirement.

(i) A faculty member who has three years of services before the retirement can be allowed to enrol/supervise a research scholar and can continue to be the supervisor of already registered candidates even after his/her retirement provided the DRC/SRC/CRC are convinced of his/her availability for continued guidance to the candidate.

(j) A teacher who has retired/resigned from the University service may continue to be the supervisor, if the research scholar has fulfilled the minimum period requirement for the submission of the thesis as per Clause VIII.1.

(k) Notwithstanding Clause IX.1 (d), a permanent/retired faculty member or an Emeritus Professor/Scientist/Fellow employed in a department/school who does not possess a Ph. D. degree may be allowed to become a supervisor/co-supervisor on the recommendation of the DRC/SRC/CRC and approval by the Vice-Chancellor, provided he/she is engaged in research for at least five years as evidenced by publications in peer reviewed/reputed journals or he/she has supervised at least two dissertations at the Master’s degree level.

(l) The teachers of the University, who are enrolled as Ph. D. scholars in the University or in any other Institute/University, shall not be entitled to guide a Ph. D. scholar. Those, appointed as supervisors, would cease to be supervisors if they get enrolled for Ph. D.

(m) In case where the supervisor of the candidate is appointed in a sister department of the University, provision for transfer of candidates pursuing research under his/her supervision
in the earlier department shall be available provided the candidate opts for it and the
DRC's of the concerned department agree to the proposed transfer. However, the
research scholar, subsequent upon transfer, shall be governed by the ordinances of the
faculty / department to which he/she is transferred.

### IX.2 Quota of Ph. D. Scholars

(a) The maximum number of full time candidates who can be supervised by a faculty
member at any time shall be as follows:

- by a Professor – 8,
- by an Associate Professor – 6,
- by an Assistant Professor – 4,

(b) In case a co-supervisor is also appointed, a full time candidate shall be counted towards
the quota of both the supervisor and the co-supervisor.

(c) All full time research scholars registered for Ph. D. shall be counted within the quota till
they submit their theses.

(d) A faculty member can supervise a maximum number of two external/internal part time
candidates at any time and it shall not be counted towards the quota provided at (a)
above.

(e) An Internal Adjunct Faculty can enrol a maximum number of two candidates in the host
department of the University (where he/she is appointed as internal adjunct faculty) at
any time and such enrolment shall not be counted towards the quota provided at (a)
above.

(f) The quota prescribed to BHU Professor Emeritus and Distinguished Professor for the
registration of Ph. D. students shall be same as that allotted to a Professor.

(g) The teachers of the University shall also be permitted to guide Ph. D. Scholars admitted
in other Universities of national importance, provided that

- (i) there is a vacancy with the guide under whom the candidate intends to work
- (ii) the sponsoring university seeks prior permission in the matter and
- (iii) the concerned DRC/SRC/CRC approves it.

### IX.3 Appointment of a New Supervisor:

(a) If the supervisor of a candidate proceeds on leave/lien/deputation for a period of more
than 12 months, or he/she proceeds on leave for a period of less than 12 months, but later
extends his/her leave beyond 12 months, then a co-supervisor shall be appointed. However, if the candidate submits the abstract of the thesis or the thesis itself before the
supervisor proceeds on leave, then no co-supervisor shall be required.

Further provided that if the Supervisor of a candidate proceeds on lien/deputation to
another institution for a period of more than 12 months, the DRC/SRC/CRC may permit a
candidate to complete his/her research work under the same supervisor in that institution
provided consents of the supervisor, candidate and the host institution is available and the
DRC/SRC/CRC is convinced that the facilities available in the host institution are
adequate for successful completion of research work.

(b) If the supervisor of a candidate expires or is terminated from the University service, he/she
shall cease to be the supervisor.

(c) If the supervisor of a candidate is placed under suspension, he/she shall cease to be the
supervisor during the entire period of his/her suspension.

(d) If a teacher, except for the one governed by the Clauses IX.1 (h), (i) and (j), retires/resigns
from the University service, he/she shall cease to be the supervisor.
(e) In all the cases, where the existing supervisor of a candidate ceases to be the supervisor, the DRC/SRC/CRC shall appoint the co-supervisor, if any, as the supervisor of the candidate, provided the co-supervisor is from the same discipline. If there is no co-supervisor for the concerned candidate or the co-supervisor is from a different discipline, then the DRC/SRC/CRC shall appoint a new supervisor.

(f) If a candidate, for cogent reasons, intends to change his/her supervisor, it shall be permitted by the DRC/SRC/CRC by the mutual consent of present supervisor, proposed supervisor and the candidate.

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<th>X. COURSE WORK</th>
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<td><strong>X.6.3</strong></td>
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purposes of satisfactory completion of course work component assigned to him/her, on the recommendation of RPC and DRC.

| X.7 | Keeping in view that foreign scholars come from different educational background and environment, they shall not be insisted to write examinations and rather their assessment of having adequate knowledge in the course work components could be only based on three open seminars to be delivered by them before the DRC, which would make appropriate recommendations on the subject. |

**XI. PERFORMANCE EVALUATION**

| XI.1 | Progress Report:  
| | (a) The DRC/SRC/CRC and RPC shall monitor the academic/research progress of each candidate. For this purpose, the candidate shall submit a progress report on a prescribed proforma in triplicate, at the end of each semester to the RPC through his/her supervisor and co-supervisor, if any.  
| | (b) The candidate shall make presentation on the progress of his/her research work through a seminar and the RPC shall evaluate the progress made by the candidate and submit its recommendations to the concerned DRC/SRC/CRC.  
| | (c) The Chairman of the DRC/SRC/CRC shall forward the progress report with specific recommendations to the Registrar (Academic) with a copy to the Dean.  
| | (d) Progress of a candidate in any semester shall be deemed to be unsatisfactory if the candidate is absent for a period more than that specified in Clause XII.  
| | (e) The candidate shall submit progress reports for each semester till the submission of the thesis. The last progress report of the candidate shall be submitted to Registrar (Academic), in the manner prescribed, within three days of submission of thesis.  
| | (f) A candidate, who is belonging to Clause IV.1 (b) (vii) and has been admitted to the Ph. D. programme, shall submit a certificate from the Head of the Department of earlier institution for the period for which he/she has done the research work in that institution. He/she shall also submit a detailed report of the work he/she has carried out in the earlier institution certified by his/her former Head. However, for the remaining period of research in this University, he/she shall submit progress reports at the end of every semester till the submission of the thesis. |

| XI.2 | Research Plan Proposal  
| | (a) At the end of the second semester the candidate shall submit to the RPC, a research plan proposal generally consisting of preamble, definition of the problem, objective of work, approaches to be adopted, in about 8 to 10 pages along with his/her second progress report. The proposal shall also indicate the topic of the research, although not necessarily the precise title of the thesis.  
| | (b) The RPC and the DRC/SRC/CRC shall examine the research plan proposal of the candidate and the candidate shall deliver a detailed seminar called “Research Plan Proposal Seminar” before the RPC and the DRC/SRC/CRC.  
| | (c) The RPC and the DRC/SRC/CRC, if satisfied with the research proposal and the seminar, shall approve the proposal and the topic of research, and shall forward its recommendation along with the second progress report of the candidate to the Registrar (Academic) with a copy to the Dean.  
| | (d) If the RPC and the DRC/SRC/CRC are not satisfied with the quality of the research plan proposal, the candidate shall submit a fresh proposal and deliver the seminar within a time limit specified by the DRC/SRC/CRC (not exceeding three months in any case), and a fresh evaluation shall be done. But, if only the seminar is unsatisfactory, the candidate shall deliver only the seminar again within one month. |
If the candidate fails to submit the research plan proposal at the end of the second semester or the research plan proposal and/or the research plan proposal seminar of the candidate is/are not approved by the DRC/SRC/CRC even after complying with Clause XI.2 (d), the candidate’s admission shall stand cancelled.

**XII. LEAVE AND ATTENDANCE**

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<th>XII.1</th>
<th>Leave Rules</th>
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<tr>
<td>(a)</td>
<td>A Ph. D. scholar shall be eligible to avail a leave of 30 days in an academic year. He/she shall not be entitled for any inter-semester breaks, winter and summer vacations. However, he/she is entitled for an additional leave of up to 10 days on medical grounds in an academic year. The aforesaid leave provisions are cumulative. Further, male/female candidates shall be eligible for paternity leave (15 days)/maternity/child care leave (240 days) as per Government of India rules once during their entire tenure as research scholars.</td>
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<td>(b)</td>
<td>The leave shall be granted by the Head of the Department/Coordinator of the School/Centre on the recommendation of the supervisor/co-supervisor.</td>
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<tr>
<td>(a)</td>
<td>A candidate is required to sign on all working days of the faculty in an attendance register to be kept in the concerned Department/School/Centre, except when he/she is on duty/sanctioned leave as per the Clause XII.1 (a).</td>
</tr>
<tr>
<td>(b)</td>
<td>A candidate, who is pursuing course work as a part of his/her Ph. D. programme, is expected to have full (100%) attendance in each course. However, a maximum of 30% attendance may be condoned by the Dean of the concerned faculty for cogent reasons as per university rules.</td>
</tr>
</tbody>
</table>

| XII.3 | The attendance requirements and leave rules shall be applicable to the external part-time research scholars also during their stay in the University |

**XIII. SUBMISSION OF THE THESIS**

<table>
<thead>
<tr>
<th>XIII.1</th>
<th>Pre-submission Seminar</th>
</tr>
</thead>
<tbody>
<tr>
<td>(a)</td>
<td>On completion of the research work for the Ph. D. by a candidate, the supervisor shall organize a pre-submission seminar, in consultation with the Head of the Department/Coordinator of the School/Centre, to apprise the teachers and other research workers of the Department/School/Centre of the candidate’s work and receive suggestions for improvement of the research work. The RPC and the DRC/SRC/CRC shall assess the work of the candidate through this seminar. If the RPC or the DRC/SRC/CRC is not satisfied either with the presentation or with the quality of the work of the candidate, then the candidate shall do further work and deliver a fresh seminar after a definite period specified by the DRC/SRC/CRC.</td>
</tr>
<tr>
<td>(b)</td>
<td>The exact title of the thesis shall be as approved by the DRC/SRC/CRC after the pre-submission seminar.</td>
</tr>
<tr>
<td>(c)</td>
<td>If the DRC/SRC/CRC is satisfied with the pre-submission seminar of the candidate, the Chairman of the DRC/SRC/CRC shall forward the application of the candidate for submission of the thesis along with a certificate about the satisfactory completion of the pre-submission seminar (Annexure – F) and the exact title of the thesis to the Registrar (Academic) with a copy to the Dean. Any extended residency period left beyond the date on which the thesis is forwarded for submission, as aforesaid, shall be deemed to have been terminated on the said date.</td>
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<tr>
<th>XIII.2</th>
<th>Submission of the Thesis</th>
</tr>
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</table>
| (a)    | The candidate is required to submit the thesis within six months from the date of his/her
pre-submission seminar (without exceeding the maximum time limit for the submission of the thesis as laid down in Clause VIII.2), failing which he/she shall be required to deliver a fresh pre-submission seminar.

(b) The candidate shall submit the thesis to the Registrar (Academic), duly forwarded by the Head of the Department/Coordinator of the School/Centre. While submitting the thesis, the candidate shall submit the following:

i. Four hard copies and one soft copy (in a CD) of the abstract of the thesis written in about 600 words describing the salient features of his/her investigation.

ii. Four hard copies and one soft copy (in a CD) of the thesis in Hindi or English or any other language approved by the concerned DRC/SRC/CRC as per the format given in Annexure – D.

iii. A declaration by the candidate as per the format given in Annexure – E.

iv. A course/comprehensive examination/pre-submission seminar completion certificate, wherever applicable, by the Head of the Department/Coordinator of the School/Centre as per the format given in Annexure – F.

v. A copyright transfer certificate as per the format given in Annexure – G.

(c) The candidate may submit the copies of the abstract (in hard and soft forms) one month before the submission of the thesis in order to expedite the process of evaluation.

(d) The candidate shall be required to have communicated/published in refereed journals, at least two research papers based on his/her research work before submitting the thesis. The reprints/proofs/pre-prints of the papers shall be attached at the end of the thesis. The evidence for submission/acceptance of the papers shall be submitted to the Office of the Registrar (Academic) at the time of submission of thesis.

(e) The candidate shall also submit one copy each of the thesis and the abstract to the supervisor, co-supervisor, an external supervisor and an external co-supervisor, as the case may be.

(f) No part of the thesis shall have been submitted for the award of any other degree or diploma of any university.

(g) The thesis shall contain a copyright certificate at the beginning of the thesis on a separate page.

(h) A thesis once submitted cannot be re-submitted except when the examiner recommends for the revision of the thesis.

(i) The Academic Section shall send the thesis/abstract to the office of the Controller of Examinations within two working days after the submission.

XIV. EXAMINATION

XIV.1 Panel of Examiners

(a) The Supervisor shall propose a panel of examiners of at least eight experts from within the Country in the area of the Ph. D. thesis for consideration of DRC/SRC/CRC immediately after the pre-submission seminar of the candidate. However, the supervisor shall have the liberty to propose a panel of four foreign examiners, out of eight, if he considers appropriate.

(b) The panel shall not include the names of the supervisor and co-supervisor. In the case of a research scholar who has done any part of his/her work in another institution, the panel of examiners shall not include any person working in that institution. The panel shall not include the name/names of any person/persons with whom the candidate has published a research paper.

(c) Complete and current addresses of all the examiners proposed in the panel with their e-mail addresses, telephone and FAX numbers shall be provided by the Supervisor.

(d) The Panel of Examiners shall be considered and approved by the concerned
DRC/SRC/CRC. All the examiners as listed in the panel shall be from the specific area of research work and if required, the DRC/SRC/CRC may modify the panel.

(e) The Supervisor of the candidate/Chairman of DRC/SRC/CRC shall obtain prior consent of all the members of the proposed panel of examiners with regard to inclusion of their names in the panel before forwarding it to the concerned Dean of the Faculty for appointment of Examiners.

(f) Before forwarding the thesis/abstract to the Academic section of the University, the Head of the Department/Coordinator of the School/Centre shall ensure that the Board of Examiners has been constituted for the evaluation of thesis.

### XIV.2 Board of Examiners

(i) The Board of Examiners shall consist of two examiners.

(ii) The panel of Examiners duly approved by the DRC/SRC/CRC shall be sent by the Chairman of DRC/SRC/CRC to the Dean of the concerned Faculty, immediately after panel is approved by DRC/SRC/CRC, for the appointment of the Board of Examiners from the panel with a copy endorsed to the Office of the Registrar (Academic) for records.

(iii) The Dean of the concerned Faculty shall communicate to the Controller of Examinations two names of external examiners to function as Primary Board of Examiner, out of the panel approved by DRC/SRC/CRC, within three days of its receipt for evaluation of thesis. He shall also send another two names of examiners, out of the same panel, as supplementary Board of Examiner, which will be used in the event of denial of examinership/ no response from the examiners in the Primary Board of Examiner. A copy of said communication shall also be endorsed to the Registrar (Academic) for records.

### XIV.3 The Controller of Examinations shall get in touch with each examiner over e-mail with a soft copy of the abstract to secure acceptance of the examinership apart from communicating through post. The said exercise shall be undertaken by the Controller of Examinations within three days of receipt of names of appointed examiners from the Dean of the concerned Faculty. However, in case, the soft copy of the abstract is received from the Academic Section subsequent to the receipt of names in the Board of Examiners from the Dean, the said exercise shall be completed within three days of receipt of soft copy of abstract. The examiner's consent via email may be accepted and thesis may be forwarded for the evaluation.

If no information is received from an examiner within 15 days period from first communication to the examiner, a reminder shall be issued. If, however, no information is received from an examiner within 30 days period from first communication to the examiner, his/her appointment shall be cancelled and a new examiner shall be appointed from the panel of names in the Secondary Board of Examiners. In case the Secondary Board of Examiner is exhausted, a new examiner shall be appointed from the panel of names in accordance with the Clause XIV.2.

### XIV.4 Thesis Evaluation

(a) The Controller of Examinations shall forward the copy of the thesis to the Examiners within three days of receipt of their consent (via email or postal services) and take necessary action to get the report of the examiner expeditiously. However, in case the Thesis is received from the Academic Section subsequent to the receipt of consent, the said exercise shall be completed within three days of receipt of Thesis.

(b) The examiners shall be requested to submit their individual reports within two months of the receipt of the thesis.

(c) In case, an examiner does not send his/her report within the above period, a reminder shall be sent to him/her over e-mail. This shall be followed by a subsequent reminder after
(d) In the event of the report not being received from the examiner within 12 weeks, his/her examinership shall be cancelled and a new examiner shall be appointed from the panel of names in the Secondary Board of Examiners. In case the Secondary Board of Examiner is exhausted, a new examiner shall be appointed from the panel of names in accordance with the Clause XIV.2.

(e) The examiners shall examine the thesis specifically with a view to judge whether the thesis is a piece of research work characterized by:

(i) substantial contribution to the subject,
(ii) a fresh approach towards interpretation of facts or theories, or
(iii) evidence of creativity and originality.

(f) The examiner shall be required to give his/her opinion about candidate’s ability for critical examination and sound judgment.

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**XIV.5 Examiner's Report**

(a) The examiners shall submit the report on a prescribed form as given in Annexure – I(1), and shall make one of the following recommendations:

i) The thesis be accepted for the award of the Ph. D. degree.

ii) The thesis be accepted for the award of the Ph. D. degree subject to the candidate giving satisfactory answers, at the time of Viva-Voce, to the specific queries raised in the report.

iii) The thesis, in the present form, cannot be accepted for the award of the Ph. D. degree, and the candidate be advised to revise the thesis on certain issues raised in the report and resubmit the thesis. In the case of resubmission, the examiner shall specifically mention whether the thesis must be referred back to him/her for re-evaluation or not.

iv) The thesis be rejected.

(b) If both the examiners recommend acceptance of the thesis for the award of the Ph. D. degree, the thesis shall be accepted.

(c) If both the examiners recommend rejection of the thesis for the award of the Ph. D. degree, the thesis shall be rejected.

(d) If the examiner(s) raise some queries/seek clarifications, the candidate shall be required to give satisfactory answers to the queries at the time of Viva-Voce.

(e) If one or both the examiners recommend revision of the thesis, the candidate shall resubmit the thesis after revision. If a specific examiner asks for the revised thesis to be referred back to him/her, it shall be sent to him/her. Otherwise the revised thesis shall be assessed by the DRC/SRC/CRC for satisfactory compliance of the desired revision.

(f) If the revised thesis is to be referred back to an examiner, the examiner shall submit his/her report on a prescribed form as given in Annexure – I(2). The examiner shall recommend the revised thesis to be either accepted or rejected. Then depending on the recommendation of the other examiner, an appropriate action shall be taken as per Clauses XIV.5 (c), (d), (e), (f) or (h).

(g) If one examiner recommends rejection of the thesis and the other recommends acceptance, then a third examiner shall be appointed as per Clause XIV.2 from the panel of already approved examiners. In such cases, Clause XIV.5 (i) shall apply.

(h) The third examiner, if appointed, shall be an Indian or a foreign expert, depending on whether the thesis was rejected by an Indian or a foreign examiner in the first instance. Once the third examiner is appointed, any previous recommendations of the examiner, in
whose place the third examiner has been appointed, shall become null and void for all purposes.

(i) In case the third examiner recommends acceptance or revision of the thesis or asks for clarifications, then depending on the recommendation of the other examiner (who has not rejected the thesis) an action appropriate to the case mentioned in Clauses XIV.5 (c), (e) or (f) shall be taken.

(j) In case the third examiner recommends the rejection of the thesis, his/her recommendation shall be final and the thesis shall be rejected.

XIV.6 In the case of any ambiguous recommendations by any examiner, the Controller of Examinations shall approach the examiner concerned for a clear recommendation. If a clear recommendation is not forthcoming the matter shall be referred to the Vice-Chancellor for his/her decision.

XIV.7 After the reports from both the examiners are received, the Controller of Examinations shall inform the supervisor and co-supervisor (if any) for appropriate action.

XIV.8 Viva-Voce
(a) If the thesis has been accepted for the award of the degree, the candidate shall be required to defend his/her thesis in a Viva-Voce, before a duly constituted committee hereinafter referred to as Viva-Voce Committee (VVC). The date, time and venue of the Viva-Voce with other necessary details shall be adequately notified so as to enable other faculty members and students to attend it.

(b) The supervisor and the co-supervisor (if any), shall arrange for the Viva-Voce of the candidate as early as possible and normally within a month from the date of communication to them from the Controller of Examinations for conducting the Viva-Voce.

(c) The VVC shall consist of the supervisor and the co-supervisor (if any), the Indian examiner who has evaluated the thesis and a nominee of the concerned DRC/SRC/CRC. The supervisor shall be the chairman of the VVC.

(d) In the case of external candidates, the external supervisor and co-supervisor, if any, may be invited for the Viva-Voce as examiner(s).

(e) In the case of non-availability of the Indian Examiner for conducting the Viva-Voce, the Vice-Chancellor may appoint another examiner.

(f) In the case of inability of the Supervisor or Co-Supervisor to conduct the Viva-Voce due to any reason, the Head of the Department shall arrange to conduct the Viva-Voce. In such cases, the Ph. D. work shall be deemed to have been carried out under the guidance of the original Supervisor/Co-Supervisor only.

(g) The VVC shall be provided with the reports of all the examiners before the Viva-Voce.

(h) The VVC shall submit a comprehensive report on the performance of the candidate at the Viva-Voce, including the discussions over various points raised. The VVC shall recommend one of the following:
   
   i) that the degree be awarded,
   ii) that the candidate be re-examined in a second Viva-Voce,
   iii) that the degree be not awarded and the thesis be rejected.

(i) If the VVC recommends that the degree be awarded, the candidate shall submit two hardbound copies of the thesis incorporating corrections, if any, (along with 2 corresponding soft copy versions of the thesis in CDs), one for keeping in the Sayaji Rao Gaekwad library of the University and the other for the departmental library. The spare copies of the thesis may be returned to the candidate.

(j) If the VVC recommends for a second Viva-Voce, it shall be conducted normally after a
period of three months but within six months from the date of the first Viva-Voce.  
(k) If a candidate, after the submission of the thesis, has gone abroad (other than SAARC countries) and is not likely to return in near future and the reports of Examiners’ on the thesis are unanimous without any major critical comments or corrections, the Viva-Voce Examination shall be conducted via Video-Conferencing.

XIV.9 Review of Examiners’ Report in case the Thesis is Rejected

The Vice-Chancellor shall have the power to constitute an independent three-member review panel to investigate the cause of rejection of thesis. The review panel shall examine the research work and the examiners’ report thereon to submit their findings to the Vice Chancellor for future improvements. It may also examine the matter to suggest as to whether the research scholar can further work on the same topic to rebuild his/her initial work and the correct course of action for achieving that and time frame needed for resubmission of his/her thesis without exceeding the total time period prescribed for submission of thesis in these Ordinances.

XIV.10 Award of the Degree

(a) The reports of all the examiners and the Viva-Voce examination shall be placed before the concerned RDCU for consideration. In the case of unanimous recommendations, the RDCU shall approve the award of the Ph. D. degree provided the candidate produces ‘No Dues Certificate’ in a prescribed form. In all other cases the concerned RDCU shall take its specific decision based on the reports of the examiners as well as the VV examination.

(b) After the approval of thesis by the RDCU for the award of the degree, the provisional degree shall be issued to the candidate by the Controller of Examinations for which the candidate shall apply in a prescribed form by paying prescribed fee. The candidate concerned may also be given the examiners’ reports after the approval of the thesis for which he/she shall apply separately. However, the examiners’ reports in case of thesis rejected by examiners shall be treated as confidential document and shall not be disclosed.

(c) The year of award of the Ph. D. degree shall be the same as the year of submission of the thesis, if the thesis is accepted without revision. If the thesis is recommended for revision, the year of award of the Ph. D. degree shall be the year of submission of revised thesis.

(d) The Ph. D. degree certificate shall mention the title of the thesis, the discipline/subject of his/her Postgraduate – discipline/subject of Ph.D. of his/her research and the Department/School/Centre in which the candidate was admitted for the Ph. D. programme.

(e) After the approval of the thesis for the award of the degree, the abstract shall be published in the “Abstracts of Accepted Theses for the Ph. D. /Vidyāvāridhi Degree” of the Banaras Hindu University.

(f) Once a thesis has been approved for the award of the Ph. D. degree, the candidate shall, in case of publication of the thesis in full or in part, state on the title page that it was a thesis approved for the award of the Ph.D./Vidyāvāridhi degree of the Banaras Hindu University, or based upon that thesis.

XV. FEES PAYABLE

XV.1 Fees payable by a candidate admitted to the Ph. D. programme shall be as prescribed by the University from time to time. The present fee structure for all categories of the candidates is given in Annexure – I.

XV.2 Full fee, as applicable, shall be payable by the Ph. D. scholars for all the periods for which extension is granted.

XV.3 External part-time research scholars shall pay fees as per Table-1 of Annexure – I, during their
residency period within the University. For the period during which they are carrying out research work in their parent organization, they shall pay the fees as per the details given in Table-2 of Annexure – I.

XV.4 The university employees and the teachers of the constituent and affiliated colleges of the University, who have been admitted as research scholars shall pay the fees as per Table – 3 of Annexure – I.

XV.5 If any candidate is already enrolled in the University, irrespective of whether he/she is a part-time or full-time research scholar, he/she shall be exempted from the enrolment fee.

XV.6 Fees once paid to the University shall not be refunded except the caution money, which shall be refunded to the Ph. D. scholar within one year from the date of award of the Ph. D. degree or cancellation of admission on any ground, subject to the adjustment of any dues payable by him/her. However, if the candidate leaves the Ph. D. programme or is terminated from the programme within one year of his/her admission, the caution money shall not be refunded.

XV.7 A waiver of 50% research and laboratory (if applicable) fees will be available for the following categories of Ph. D. scholars subject to their satisfactory performance:

- Full time research scholars not availing fellowship,
- Full-time sponsored candidates admitted under Clause IV.1 (b) (iv) and not availing any pay/scholarship from their sponsoring organization.

XVI. UNFAIR MEANS AND PLAGIARISM

XVI.1 In case a Ph. D. candidate is found adopting or suspected of adopting unfair means or lifting of other's work and inserting it in his/her work without proper acknowledgement, credit and reference, such penal action shall be taken by the University as may be necessary to uphold the sanctity and the integrity of the examination system/research work, and the credibility of the University.

XVI.2 The University Standing Committee appointed by the Academic Council for this purpose shall take suo-moto cognizance of all such cases. Such cases may also be reported by any person to the Standing Committee or the Head of the Department/Coordinator of the School/Dean of the faculty/Vice-Chancellor who will forward the matter to the Standing Committee for its consideration and recommendation.

XVII. FINANCIAL ASSISTANCE

XVII.1 Subject to the availability of fellowships, the Ph. D. candidates, who are admitted as full-time research scholars through RET would be entitled to BHU Research fellowship of such amount as may be decided by the Institute/Faculty/University and/or directed by the UGC/MHRD/Government of India from time to time. This award shall be strictly subject to the fulfilment of all the conditions governing such awards.

XVII.2 In addition to the BHU Research Fellowship, such candidates may also be entitled for contingency grant in accordance with the decisions of the University.

XVII.3 The maximum duration for which the BHU Research Fellowship can be awarded to any Ph.D. student is Three + One years. The award shall be on year-to-year basis subject to the satisfactory academic and research performance and satisfactory performance in the discharge of responsibilities assigned to him/her under the scheme.

XVIII. CANCELLATION OF ADMISSION

XVIII.1 The admission of a Ph. D. candidate shall be cancelled by the DRC/SRC/CRC in any one of the following eventualities:

(i) If the candidate is absent for a continuous period of four weeks without prior
information/sanction of leave.

(ii) If the candidate fails to renew his/her registration in any semester subject to the provisions contained in these ordinances.

(iii) If two consecutive progress reports of the candidate are unsatisfactory.

(iv) If the candidate’s research plan proposal/research plan proposal seminar is/are not approved even after the submission of revised proposal/revised seminar.

(v) If the candidate fails to submit the thesis within the maximum stipulated time as provided in these ordinances.

(vi) If the candidate resigns from the Ph. D. programme and the resignation is duly recommended by the Supervisor.

(vii) If the candidate is found involved in an act of misconduct and/or indiscipline and his/her termination has been recommended by the competent authority.

Provided further that action of cancellation of Ph.D. registration of a candidate [in the eventualities listed at para (i) –(iv) above] may not be taken by the DRC/SRC/CRC without serving a show cause notice on the erring scholar and without giving him/her a hearing in person.

<table>
<thead>
<tr>
<th>XIX. TEMPORARY WITHDRAWAL FROM THE PROGRAMME</th>
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</table>
| XIX.1 A candidate admitted to the Ph. D. programme may be permitted for temporary withdrawal only after completion of his/her residency period, i.e., three years. He/She may be permitted by the Dean of the Faculty, on the recommendation of the RPC and the DRC/SRC/CRC to temporarily withdraw from the programme on some specific reasons, and later allowed to join back to complete the research and can submit the thesis after three weeks of joining from withdrawal provided he/she has successfully completed the course work prior to seeking temporary withdrawal. The maximum period of withdrawal during the Ph.D. programme shall not exceed four semesters which can be taken in a maximum of two spells. The temporary withdrawal may be granted for whole or part of the semester(s). The temporary withdrawal may be permitted on any one of the following reasons:
| (i) If the candidate is suffering due to prolonged illness, supported by medical certificates.
| (ii) On the event of illness/death of candidate’s parents/guardians/spouse.
| (iii) If the candidate gets a professional employment
| (iv) If a fulltime sponsored candidate after fulfilling the minimum period requirement for the submission of the thesis joins back his/her parent organization.
| (v) Any other event in which the Vice-Chancellor is convinced that the situation faced by the research scholar warrants his/her temporary withdrawal from the programme without exceeding the maximum time-limit provided in these Ordinances for submission of thesis.
| XIX.2 During the period of withdrawal the candidate will not be required to pay any fee. However, fee already paid (temporary withdrawal involving part of a semester) shall not be refunded. |

<table>
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<tr>
<th>XX. CONCLUSION</th>
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<tbody>
<tr>
<td>XX.1 Notwithstanding anything contained in these Ordinances all categories of the candidates shall be governed by the rules and procedures framed by the Academic Council, and are in force at that point of time.</td>
</tr>
</tbody>
</table>
| XX.2 From the date when these Ordinances come into operation all previous Ordinances on the subject shall cease to have effect.
| Provided that this revocation shall not affect the previous Ordinances so revoked or anything done or suffered under any previous Ordinances so revoked or affect any right, privilege, obligation or liability acquired, arrived or incurred under any Ordinances so revoked. |
XX.3  Any doubt or dispute about the interpretation of these Ordinances shall be referred to the 
Vice-Chancellor, whose decision, in his capacity as the Chairman, Academic Council, shall 
be final.

The Vice-Chancellor has been authorized to,

(a) modify, amend and/or delete any of the clauses given in the Ordinances or add any 
clause(s) to these Ordinances, which shall be reported to the Academic Council at its 
next meeting for approval.

(b) order a special procedure for the evaluation of a Ph. D. thesis to protect the work of 
classified nature involving national security and sovereignty and/or to protect the 
intellectual property rights of the candidate, the supervisor and the University.

(c) Relax any of the provisions laid in these Ordinances for handling circumstances not 
covered by these Ordinances.

****
**ANNEXURE – A**
(see Clause I.4)

**LIST OF DISCIPLINES IN WHICH Ph. D. DEGREES ARE CONFERRED UNDER VARIOUS FACULTIES**

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Faculty</th>
<th>Disciplines in which Ph. D. Degrees are conferred</th>
</tr>
</thead>
<tbody>
<tr>
<td>3.</td>
<td>Performing Arts</td>
<td>Dance (Bharat Natyam), Dance (Kathak), Instrumental Music (Sitar), Instrumental Music (Tabla), Instrumental Music (Flute), Instrumental Music (Violin), Musicology, Vocal.</td>
</tr>
<tr>
<td>7.</td>
<td>Commerce</td>
<td>Commerce.</td>
</tr>
<tr>
<td>9.</td>
<td>Law</td>
<td>Law, Human Rights &amp; Duties Education</td>
</tr>
<tr>
<td>10.</td>
<td>Education</td>
<td>Education.</td>
</tr>
</tbody>
</table>
### 12. Medicine

Anatomy, Anesthesiology, Biophysics, Cardiology, Cardiothoracic Surgery, Endocrinology & Metabolism, Health Statistics, Nephrology, Neurology, Neuro-Surgery, Ophthalmology, Otolaryngology (E.N.T.), Pathology, Paediatrics, Paediatric Surgery, Pharmacology, Plastic Surgery, Biochemistry, Community Medicine, Forensic Medicine, General Medicine, Obstetrics & Gynaecology, Physiology, Radiotherapy & Radiation Medicine, Skin & V.D./Dermatology, Surgical Oncology, Centre of Experimental Medicine & Surgery, Molecular Biology, Gastroenterology, General Surgery, Orthopaedics, Microbiology, Psychiatry, Radio-Diagnosis Imaging, T.B. & Chest Disease, Urology.

### 13. Ayurveda

Dravyaguna, Kayachikitsa, Kriya Sharira, Kaumarbhritya/Balroga, Medicinal Chemistry, Prasūti Tantra, Rasa Shastra, Rachana Sharira, Samhita & Sanskrita, Sangyaharana, Shalya Tantra, Shalakya Tantra, Siddhanta Darshan, Swasthavritta & Yoga, Vikrit Vigyan

### 14. Dental Sciences

Dental Sciences

### 15. Environment & Sustainable Development

Environmental Science & Technology
ANNEXURE – B
(See Clause III.1)

THE DETAILS OF QUALIFYING EXAMINATIONS AND THE REQUISITE MINIMUM PERCENTAGE OF MARKS FOR ADMISSION TO THE Ph. D. PROGRAMME IN VARIOUS FACULTIES

Note:
Any degree mentioned under the qualifying examination for each faculty in the following pertains to the degree awarded by this University or any other University established by law for the time being in force or any other degree recognized as equivalent thereto in that subject.

Faculty of Arts

(a) Qualifying Examination:

(i) Master’s degree in the concerned subject OR
(ii) Master’s degree in any one of the allied subjects pertaining to the department as per the list given below:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Department</th>
<th>Allied Subject(s) After Modification</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Arabic</td>
<td>Arabic Culture, Arabic History &amp; Culture.</td>
</tr>
<tr>
<td>2.</td>
<td>Bengali</td>
<td>-</td>
</tr>
<tr>
<td>3.</td>
<td>English</td>
<td>-</td>
</tr>
<tr>
<td>4.</td>
<td>Foreign Languages-Chinese</td>
<td>-</td>
</tr>
<tr>
<td>5.</td>
<td>Foreign Languages-Russian</td>
<td>-</td>
</tr>
<tr>
<td>6.</td>
<td>Indian Languages-Tamil</td>
<td>-</td>
</tr>
<tr>
<td>8.</td>
<td>Indian Languages - Kannada</td>
<td>-</td>
</tr>
<tr>
<td>10.</td>
<td>French</td>
<td>Linguistics, Philosophy</td>
</tr>
<tr>
<td>11.</td>
<td>German</td>
<td>-</td>
</tr>
<tr>
<td>12.</td>
<td>Hindi</td>
<td>Functional Hindi (Journalism), Prayojan Moolak Hindi (Patrakarita), Journalism &amp; Mass Communication, Psychology, Sanskrit, Pali, Telugu, Bhoj puri, Marathi, Linguistics, Philosophy</td>
</tr>
<tr>
<td>13.</td>
<td>Prayojan Moolak Hindi</td>
<td>Hindi, Journalism &amp; Mass Communication, Linguistics</td>
</tr>
<tr>
<td>14.</td>
<td>Linguistics</td>
<td>Tamil, Persian, Urdu, Telugu, Computational Linguistics, Psychology</td>
</tr>
<tr>
<td>15.</td>
<td>Pali &amp; Buddhist Studies</td>
<td>Buddha Darshan, Marathi, Nepali, Sanskrit, A.I.H.C. &amp; Archaeology, History of Arts, Indian Philosophy &amp; Religion, Philosophy, Jain Darshan, Psychology with the background of Pali or Buddhism, Linguistics, Peace and Conflict Studies, Museology</td>
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<tr>
<td>16.</td>
<td><strong>Persian</strong></td>
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<tr>
<td>17.</td>
<td><strong>Sanskrit</strong></td>
<td>Dravyaguna, Kayachikitsa, Kaumarbhirya/Bal Roga, Rasa Shastra, Swasthavrita &amp; Yoga, Vikriti Vigyan, Musicology, Dharmagam, Vaidic Darshan, Dharmashastra, Pali &amp; Buddhist Studies, Philosophy, Agam Tantra, Vedanta,</td>
</tr>
<tr>
<td>18.</td>
<td><strong>Urdu</strong></td>
<td>Journalism &amp; Mass Communication, Urdu Journalism</td>
</tr>
<tr>
<td>19.</td>
<td><strong>Ancient Indian History, Culture &amp; Archaeology</strong></td>
<td>Archaeology, Anthropology (Culture), Pali &amp; Buddhist Studies, Prakrit, Museology, Siddhanta Darshan, Samhita &amp; Sanskrit,</td>
</tr>
<tr>
<td>20.</td>
<td><strong>History of Art</strong></td>
<td>Drawing, Painting, Manuscriptology, A.I.H.C &amp; Archaeology, Fine Arts,</td>
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<tr>
<td>21.</td>
<td><strong>Tourism Management</strong></td>
<td>History of Art, Tourism Administration, Tourism &amp; Travel Management</td>
</tr>
<tr>
<td>22.</td>
<td><strong>Indian Philosophy &amp; Religion</strong></td>
<td>Religious Studies, Philosophy</td>
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<tr>
<td>23.</td>
<td><strong>Philosophy</strong></td>
<td>Indian Philosophy &amp; Religion</td>
</tr>
<tr>
<td>24.</td>
<td><strong>Journalism &amp; Mass Communication</strong></td>
<td>-</td>
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<tr>
<td>25.</td>
<td><strong>Museology</strong></td>
<td>Museum Science,</td>
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<tr>
<td>26.</td>
<td><strong>Physical Education</strong></td>
<td>Psychology, Exercise Physiology, Sports Psychology, Sports Biomechanics</td>
</tr>
<tr>
<td>27.</td>
<td><strong>Telugu</strong></td>
<td>Bengali, Marathi, Kannad, Tamil, Hindi, Linguistics, Sanskrit, Journalism &amp; Mass Communication</td>
</tr>
<tr>
<td>28.</td>
<td><strong>Library &amp; Information Science</strong></td>
<td>MCA/M.Sc. in Computer Science</td>
</tr>
<tr>
<td>29.</td>
<td><strong>Bhojpuri evam Janpadiya Adhyan</strong></td>
<td>Humanities, Social Sciences, Agriculture, Engineering and Technology, Management, Medical Sciences, Performing Arts and Visual Arts</td>
</tr>
<tr>
<td>32.</td>
<td><strong>Statistics</strong></td>
<td>-</td>
</tr>
<tr>
<td>33.</td>
<td><strong>Home Science</strong></td>
<td>-</td>
</tr>
</tbody>
</table>

**Faculty of Visual Arts**

(b) **Qualifying Marks:**

At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

(a) **Qualifying Examination:**
Bachelor's degree in Fine Arts under four year course and Master’s degree in Fine Arts: (i) MFA in applied Art or (ii) MFA in Plastic Arts (Sculpture) or (iii) MFA in Painting or (iv) in Textile Design or (v) MFA in Pottery Ceramic.

(b) Qualifying Marks:
At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

Faculty of Performing Arts

1. For admission to Ph. D programme in all departments except in the Department of Musicology:

(a) Qualifying Examination:
(i) M.Mus.  OR  (ii) M. Musicology OR  (iii) M.A. in Music OR  (iv) MPA OR Master’s Degree in any discipline and having passed any one of the following examinations other than Performing Arts: Sangeet Nipun Examination of Bhatkhande Vidyapeeth, Lucknow. (b) Sangeet Praveen Examination of Prayag Sangeet Samiti, Allahabad. (c) Sangeet Alankar Examination of Gandharva Mahavidyalaya, Mumbai. (d) Sangeet Kovid Examination of Indra Kala Sangeet Vishwavidyalaya, Khairagarh, C.G.

OR

(ii) Master’s degree in any one of the allied subjects pertaining to the department as per the list given below, however, for admission to Ph.D. in Musicology candidates holding:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Department</th>
<th>Allied Subject(s) After Modification</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Instrumental Music (Sitar, Violin, Flute, Tabla)</td>
<td>Classical Dance (Kathak/ Bharatnatyam), Vocal Music, Musicology.</td>
</tr>
<tr>
<td>2.</td>
<td>Vocal Music</td>
<td>Instrumental Music, Dance, Musicology.</td>
</tr>
<tr>
<td>3.</td>
<td>Musicology*</td>
<td>Dance (Bharat Natayam, Kathak),</td>
</tr>
<tr>
<td>4.</td>
<td>Dance</td>
<td>Musicology</td>
</tr>
</tbody>
</table>

* M.Phil. degree in Musicology would also be eligible. Candidates who have done M.Phil. in Musicology from the Banaras Hindu University shall be considered for direct admission to Ph.D. in Musicology without appearing in the RET. However, such candidates who have obtained the M.Phil. from other Universities are required to appear in the RET for Musicology.

(b) Qualifying Marks:
At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

Faculty of Social Sciences

(a) Qualifying Examination:
(i) Master’s degree in the concerned subject  OR
(ii) Master’s degree in any one of the allied subjects pertaining to the department as per the list given below:

NOTE:
(i) *for admission to Ph.D. in Women’s Studies, Peace Research, Public Administration and Nepal Studies candidates holding Post Graduate degree in any discipline of Social Science/ Science/ Humanities/ Management would be eligible. Further candidates having postgraduate degree in Nepali Language and Culture are also eligible for Ph.D. in Nepal Studies.
(ii) for admission to Ph.D. in Subaltern Studies candidates holding M.Phil. degree in Subaltern Studies would be eligible. Candidates who have done M.Phil. in Subaltern Studies from the Banaras Hindu University shall be considered for direct admission to Ph.D. in Subaltern Studies without appearing in the RET. However, such candidates who have obtained the M.Phil. from other Universities are required to appear in the RET for Subaltern Studies.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Department</th>
<th>Allied Subject(s) After Modification</th>
</tr>
</thead>
<tbody>
<tr>
<td>2.</td>
<td>History</td>
<td>Ayurveda, Economics, Political Science, Philosophy &amp; Religion, Sociology, Women’s Studies, Ancient Indian History, Culture &amp; Archaeology, Indian Philosophy &amp; Religion, Rasa Shastra.</td>
</tr>
<tr>
<td>5.</td>
<td>Personnel Management &amp; Industrial Relations</td>
<td>Psychology, Management Studies,</td>
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<tr>
<td>7.</td>
<td>Social Work</td>
<td>Sociology, Community Medicine, Psychiatry, Kayachikitsa</td>
</tr>
<tr>
<td>8.</td>
<td>Public Administration</td>
<td>Information and Technology</td>
</tr>
<tr>
<td>10.</td>
<td>Subaltern Studies</td>
<td>-</td>
</tr>
</tbody>
</table>
(b) **Qualifying Marks:**

At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

**Sanskrit Vidya Dharm Vijnan**

(a) **Qualifying Examination:**

(i) Acharya degree in the concerned subject. OR

(ii) Acharya or equivalent degree in any one of the allied subjects pertaining to the department as per the list given below:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Department</th>
<th>Allied Subject(s) After Modification</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Veda (Rigveda, Samveda, Shukla Yajurveda, Krishna Yajurveda)</td>
<td>Agam, Ancient Indian History, Culture &amp; Archaeology, Dharma Shastra, Karmakand, Mimansa, Dharma Vijnan, Puran, Sankhyayoga, Vedic Darshan (Vedanta), Vyakaran, Vedant, Nyaya Vaisheshik, Prachin Nyaya</td>
</tr>
<tr>
<td>2.</td>
<td>Vyakaran</td>
<td>Mimansa, Nyaya Vaisheshik</td>
</tr>
</tbody>
</table>
| 4.    | Dharma Shastra | **Dharma Shastra:** Jyotish, Mimansa, Puranethias, Sahitya, Sanskrit, Veda, Vyakaran, Vedanta, Agam Tantra,  

**Mimansa:** Agam, Budhha Darshan, Dharma Shastra, Jain Darshan, Nyaya Vaisheshik, Philosophy (with Sanskrit), Sanskrit (Philosophy group), Veda, Vedanta, Vyakaran, Indian Philosophy & Religion, Sankhyayoga, Prachin Nyaya.  

Mimansa Darshan (under Dharmsastra & Mimansa Department). Sanskrit, Vyakaran, Dharma Shastra, Jain Darshan, Tulnatmak Dharma Darshan |
| 5.    | Sahitya | Dharmagam, Philosophy, Vyakaran, Indian Philosophy & Religion, Dharma Vijnan, Vedanta. |
| 6.    | Jain Darshan | **Jain Darshan:** Vedanta, Philosophy, Buddha Darshan, Buddha Vidya, Buddha Tantra, Dharm and Darshan, Indian History and Culture, Indian Philosophy & Religion, Jain Tantra, Jain Vidya, Pali Bhasha and Sahitya, Prakrit Bhasha and Sahitya, Sanskrit Bhasha and Sahitya, Sthapatya Murti Chitra Kalayen, A.I.H.C. & Archaeology.  

**Buddha Darshan:** Chanies, Vedanta, Nepali, A.I.H.C. & Archaeology, Indian Philosophy & Religion, Philosophy. Buddha Tantra, Buddha Vidya, Chinese, Indian History and Culture, Indian Philosophy & Religion, Jain Dharm and Darshan, Jain Tantra, Jain Vidya, Japanese, Nepali, Pali Bhasha and Sahitya, Prakrit Bhasha and Sahitya, Sanskrit Bhasha and...
Sahitya, Sthapatya Murti Chitra Kalayen, Thai Buddha Vidya, Tibbati., Jain Darshan,

7. **Dharmagam** *(Dharm Vijnan & Agam Tantra)*  
*Agam Tantra*: Veda, Vyakaran, Dharma Shastra, Sahitya, Jain Darshan, Buddha Darshan, Sankhyayoga, Nyaya Vaisheshik, Prachin Nyaya  
Veda; Puranethas, Vedanta, Sankhyayoga, Nyaya Vaisheshik (under Vedic Darshan Department); Buddha Tantra, Jain Tantra (under Buddha & Jain Darshan Department); Vyakaranagam, Vyakaran Darshan (under Vyakaran Department); Mimansa, Buddha Darshan, Prachin Nyaya, Nyaya Vaisheshik

8. **Vaidic Darshan**  
*Vedanta*: Agam, Buddha Darshan, Jain Darshan, Mimansa, Nyaya Vaisheshik, Philosophy (with Sanskrit), Puranethas, Sankhyayoga, Vyakaran, Prachin Nyaya.  
*Sankhyayoga*: Agam, Ayurveda, Buddha Darshan, Jain Darshan, Jyotish, Nyaya Vaisheshik, Philosophy (with Sanskrit), Puranethas, Sanskrit (Philosophy group), Vedanta, Prachin Nyaya.  
*Nyaya Vaisheshik*: Agam, Buddha Darshan, Jain Darshan, Mimansa, Philosophy (with Sanskrit), Puranethas, Sankhyayoga, Vedanta, Vyakaran.  
*Prachin Nyaya*:  
*Puranethas*: Agam, Ancient Indian History, Culture & Archaeology (with Sanskrit), Dharma Shastra, Jyotish, Nyaya Vaisheshik, Sankhyayoga, Veda, Vedanta, Prachin Nyaya.

(b) **Qualifying Marks:**  
At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

**Faculty of Science**

(a) **Qualifying Examination:**

(i) Master’s degree* in the concerned subject  OR  

(ii) Master’s degree* in any one of the allied subjects pertaining to the department/school as per the list given below:  

*Note: (i) For admission to the Ph. D. programme in the department of Geophysics, in addition to having passed the qualifying examination with the requisite percentage of marks, a candidate must have studied Physics and Mathematics for at least two years at undergraduate level.  

(ii) for admission to Ph.D. in Mathematical Sciences under its main-discipline quota, the candidates holding PG degrees in their allied subjects are allowed to appear in the RET of Mathematical Sciences.  

(iii) for admission to Ph.D. in Human and Clinical Genetics (in Centre for Genetic Disorders), under their main-discipline quota, the candidates holding PG degrees (M.Sc./MD/MS/MDs/M.Tech./DM) are allowed to appear in the RET of Human and Clinical Genetics.

<p>| 1. Biochemistry | Chemistry, Bioinformatics, Life Science, Applied Biochemistry, Biotechnology, Botany, Zoology, Applied Microbiology, Microbiology, Molecular &amp; Human Genetics, Medicine, Biology, Biosciences, Immunology, |</p>
<table>
<thead>
<tr>
<th>Category</th>
<th>Programs</th>
</tr>
</thead>
<tbody>
<tr>
<td>1. Physiology, Medical</td>
<td>Biochemistry, Clinical Biochemistry, Molecular Biology, Agricultural</td>
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<tr>
<td></td>
<td>Biochemistry, Plant Biochemistry, Plant Biotechnology, Forensic Science</td>
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<tr>
<td>2. Biotechnology</td>
<td>Chemistry, Applied Chemistry, Applied Biochemistry, Biochemistry (Sc &amp; Med), Botany, Zoology, Microbiology, Applied Microbiology, Industrial Microbiology, Human Biology, Molecular Biology, Plant Molecular Biology, Molecular Biology &amp; Biotechnology, Microbial Biotechnology, Physiology, Pathology, Pharmacology, Life Sciences, Biological Sciences, Bio Sciences, Environmental Sciences, Biomedical Sciences, Biophysics, Immunology Genetics, Molecular &amp; Human Genetics, Genetics &amp; Plant Breeding, Plant Pathology, Mycology &amp; Plant Pathology, Horticulture, Agricultural Chemistry, Agricultural Botany, Forestry, Entomology &amp; Agricultural Zoology, Agronomy, Dairy Science, Veterinary Sciences, Ayurveda, Medicine, Biomedical Engineering, Biochemical Engineering, Pharmacy, Bioinformatics, Medicine, Genetics, Entomology, Industrial Bio-technology.</td>
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<tr>
<td>7. Geology</td>
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<td>8. Petroleum Geosciences</td>
<td>Geology</td>
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<tr>
<td>10. Geology</td>
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<tr>
<td>11. Petroleum Geosciences</td>
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<tr>
<td>12. Home Science</td>
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<tr>
<td>Course</td>
<td>Faculty</td>
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<td>--------------------------------------------</td>
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<tr>
<td>Chemistry, Applied Physics, Biomedical</td>
<td>16. Psychology</td>
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<tr>
<td>Engineering, Ceramic Engineering,</td>
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<tr>
<td>Electronics Engineering, Metallurgical</td>
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<tr>
<td>Engineering, Material Science &amp; Technology,</td>
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<tr>
<td>Astrophysics</td>
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<tr>
<td>Electronic &amp; Telecommunication Engineering</td>
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<tr>
<td>Home Science, Management Studies, Nursing</td>
<td>17. Statistics</td>
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<tr>
<td>Personal Management &amp; Industrial Relations</td>
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<tr>
<td>Psychiatry, Preventive &amp; Social Medicine</td>
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<tr>
<td>Community Medicine, Applied Psychology,</td>
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<tr>
<td>Cognitive Science, Speech and Audiology,</td>
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<tr>
<td>Psychiatric Nursing</td>
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<tr>
<td>Entomology &amp; Agril Zoology, Bioinformatics,</td>
<td>18. Zoology</td>
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<tr>
<td>Anatomy, Agricultural Zoology/ Entomology,</td>
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<tr>
<td>Medical Entomology, Biochemistry(Sc &amp; Med),</td>
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<tr>
<td>Biotechnology, Bio Sciences, Ecology</td>
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<tr>
<td>Environmental Biology, Human Biology,</td>
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<td>Marine Biology, Microbiology, Molecular</td>
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<tr>
<td>Biology, Radiation Biology, Animal Sciences,</td>
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<tr>
<td>Environmental Sciences, Life Science,</td>
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<tr>
<td>Fisheries, Fishery Sciences, Veterinary</td>
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<tr>
<td>Sciences, Genetics, Molecular &amp; Human</td>
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<tr>
<td>Genetics, Immunology, Physiology, Reproductive</td>
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<tr>
<td>Physiology, Behaviour, Biomedical Sciences,</td>
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<tr>
<td>Neurosciences and Forensic Sciences,</td>
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<tr>
<td>Neurobiology, Toxicology, Medical Biochemistry,</td>
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<tr>
<td>Animal/Human Genetics.</td>
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<tr>
<td>Botany, Biochemistry (Sc), Biotechnology,</td>
<td>19. Applied Microbiology</td>
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<tr>
<td>Environmental Sciences, Bioinformatics,</td>
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<tr>
<td>Anthropology, Anatomy, Anesthesiology,</td>
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<tr>
<td>Biosciences, Biomedical sciences,</td>
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<tr>
<td>Bioinformatics, Biostatistics, Cardiology,</td>
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<tr>
<td>Dental Sciences, Dermatology, Environmental</td>
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<tr>
<td>Sciences, Endocrinology and Metabolism,</td>
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<tr>
<td>Gynecology and Obstetrics, Human Biology,</td>
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<td>Haematology, Life Sciences, Molecular</td>
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<td>Biology, Molecular and Human Genetics,</td>
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<td>Medicine, Medicinal Chemistry, Pediatrics,</td>
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<td>Urology, Zoology</td>
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<td>Botany, Biochemistry, Chemistry,</td>
<td>20. Environmental Science</td>
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<td>Biotechnology, Applied Microbiology,</td>
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<td>Zoology, Geography, Geology, Forestry</td>
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<td>Environmental Science &amp; Technology,</td>
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<td>Environmental Biology, Community Medicine,</td>
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<td>Applied Mathematics, Mathematics, Statistics,</td>
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<tr>
<td>Computer Science</td>
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<td>Biochemistry (Sc.), Biotechnology,</td>
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<td>Environmental Sciences, Biotechnology,</td>
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<td>Anthropology, Anatomy, Anesthesiology,</td>
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<td>Biosciences, Biomedical sciences,</td>
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<td>Bioinformatics, Biostatistics, Cardiology,</td>
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<tr>
<td>Dental Sciences, Dermatology &amp; Venereology,</td>
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<tr>
<td>Endocrinology &amp; Metabolism, Medicine,</td>
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<tr>
<td>Molecular Biology, Obstetrics &amp; Gynecology,</td>
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<tr>
<td>Pediatrics, Urology, Dental Sciences,</td>
<td></td>
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<tr>
<td>Medicinal Chemistry, Anthropology,</td>
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<tr>
<td>Biosciences, Biomedical sciences, Biostatics,</td>
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<tr>
<td>Human Biology, Hematology, Life Sciences.</td>
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<tr>
<td>Biochemistry, Biotechnology, Molecular</td>
<td>22. Mathematical Sciences</td>
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<td>and Human Genetics, Zoology, Environmental</td>
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<tr>
<td>Science, Bio-Informatics, Anatomy,</td>
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<td>Anesthesiology, Cardiology, Dermatology &amp;</td>
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<td>Venereology, Endocrinology &amp; Metabolism,</td>
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<td>Medicine, Molecular Biology, Obstetrics &amp;</td>
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<td>Gynecology, Pediatrics, Urology,</td>
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<td>Dental Sciences, Medicinal Chemistry,</td>
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<td>Anthropology, Biosciences, Biomedical</td>
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<td>sciences, Biostatistics, Human Biology,</td>
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<td>Hematology, Life Sciences.</td>
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<tr>
<td>(b) Qualifying Marks:</td>
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<tr>
<td>At least 55% in the aggregate or equivalent</td>
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<tr>
<td>grade point average in the qualifying</td>
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<td>examination.</td>
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<tr>
<td>Faculty of Commerce</td>
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<tr>
<td>(a) Qualifying Examination:</td>
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<tr>
<td>Master’s degree in Commerce (M.Com.)/</td>
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<tr>
<td>Master of Finance and Control (M.F.C.)/</td>
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<td>Master of Financial Management (MFM) /</td>
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<tr>
<td>Master of Risk and Insurance Management</td>
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<tr>
<td>(MRIM)/ Master of Financial</td>
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</tbody>
</table>
Management (Risk & Insurance) (MFMRI)/Master of Foreign Trade (MFT)/Master of Business Management (M.B.M.), Master of Business Administration OR in allied areas namely, M.A. in Economics/ Psychology, Chartered Accountancy (C.A.) of the Institute of Chartered Accountants of India, Costs & Works Accountancy of the Institute of Costs & Works Accountants of India (I.C.W.A.I.), the Company Secretaryship of the Institute of Company Secretaries of India (I.C.S.I.).

(b) Qualifying Marks:
At least 55% in aggregate or equivalent grade point average in the qualifying examination.

Faculty of Management Studies

(a) Qualifying Examination:
Master’s degree in Business Management (M.B.M.), Management Studies/ Management Sciences (M.M.S.), Business Administration (M.B.A.), International Business Administration (M.I.B.A.), International Business (M.I.B.), M.B.A. (Agri-Business) OR Two years postgraduate diploma in Management from any one of the Indian Institutes of Management (I.I.Ms)/or First Class in two year full time PGDM declared equivalent to Master's Degree in Management by AIU/accredited by AICTE/UGC or Xavier Labour Relations Institute (X.L.R.I.), Jamshedpur or Management Development Institute (M.D.I.), Gurgoan or Institute of Management and Technology (I.M.T.), Ghaziabad or Indian Institute of Foreign Trade (I.I.F.T.), New Delhi or International Management Institute (I.M.I.), New Delhi or School of Management Sciences, Varanasi and Lucknow or First class graduate and professionally qualified Chartered Accountant/Cost and Works Accountant/Company Secretary of the concerned statutory bodies.

(b) Qualifying Marks:
At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

Faculty of Law

(a) Qualifying Examination:
Master’s Degree in the concerned discipline.

(b) Qualifying Marks:
At least 55% in aggregate or equivalent grade point average in the qualifying examination.

Faculty of Education

(a) Qualifying Examination:
M.Ed./M.A. (Education)/ Master’s degree in Special Education [M.Ed. (Spl.)] / OR (ii) Masters degree in any one of the allied subjects (Indian Philosophy and Religion, Philosophy, Economics, History, Political Science, Psychology, Sociology).

(b) Qualifying Marks:
At least 55% in aggregate or equivalent grade point average in the qualifying examination.

Faculty of Agriculture

(a) Qualifying Examination: Essential: A candidate having (i) Masters degree in Agriculture/Science (M.Sc (Ag.)/ M.Sc.) in the concerned discipline with B.Sc. (Ag.) 4 years degree OR (ii) Master’s degree in Agriculture/ Science [M.Sc (Ag.)/ M.Sc.] in any one of the allied subjects/disciplines with B.Sc. (Ag.) 4 years degree pertaining to the department. Applicants for Ph.D. admission in Horticulture may also be from B.Sc. (Horticulture) 4 years background with post-graduation in Horticulture. Cases of applicants, otherwise eligible but with a 4–year B.Sc. (Plant Biotechnology), B.Sc. (Agroforestry) or B.Tech. (Biotechnology) background may be considered if an ‘Equivalence Committee’ finds the courses studied by the candidate at UG stage is 60-80% close to the B.Sc.
(Ag.) courses of the Banaras Hindu University. However, such cases, if any, will be referred to the ‘Equivalence Committee’ strictly if a vacancy exists in a discipline after filling up the seats with eligible and successful candidates from 4-year B.Sc. (Ag.) background, and the decision of ‘Equivalence Committee’ will be final.


The candidates having 10+2+3+2 system of education will also be eligible for admission in Ph.D. through RET and RET (Exempted) in the following Disciplines:

(1) Food Science & Technology; (2) Agricultural Statistics

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Main Discipline</th>
<th>Allied Subject(s)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Agricultural Economics</td>
<td>M.Sc./M.Sc. (Ag.) in Dairy Economics/Livestock Economics/Fisheries Economics.</td>
</tr>
<tr>
<td>2.</td>
<td>Agronomy</td>
<td>Agricultural Engineering (Soil and Water Conservation Engineering), M.Sc./M.Sc. (Ag.) in Agro Forestry/Crop Husbandry/Crop Production.</td>
</tr>
<tr>
<td>6.</td>
<td>Agricultural Statistics</td>
<td>M.Sc. in Agricultural Statistics</td>
</tr>
<tr>
<td>8.</td>
<td>Entomology and Agricultural Zoology</td>
<td>M.Sc. /M.Sc. (Ag.) in Entomology/Agricultural Zoology and Entomology/Plant Protection (with major in Entomology).</td>
</tr>
<tr>
<td>10.</td>
<td>Farm Engineering</td>
<td>-</td>
</tr>
<tr>
<td>11.</td>
<td>Genetics and Plant Breeding</td>
<td>Genetics, Plant Breeding, Plant Breeding and Genetics, M.Sc. in Genetics and Plant Breeding, M.Sc./M.Sc. (Ag.) in Genetics/Plant Breeding/Plant Breeding &amp; Genetics/Agricultural Botany.</td>
</tr>
<tr>
<td>13.</td>
<td>Mycology and Plant Pathology</td>
<td>M.Sc. in Mycology and Plant Pathology/ M.Sc./M.Sc. (Ag.) in Plant Pathology with four years B.Sc. (Ag.).</td>
</tr>
<tr>
<td>14.</td>
<td>Plant Physiology</td>
<td>M.Sc./M.Sc.(Ag.) in Plant Physiology/ Crop Physiology/Plant Science/Plant Biotechnology/ Agricultural Botany with specialization in Plant Physiology.</td>
</tr>
<tr>
<td>15.</td>
<td>Soil Science and Agricultural</td>
<td>M.Sc./M.Sc.(Ag.) in Agricultural Chemistry/ Soil Science/ Agricultural Chemicals/Soil</td>
</tr>
</tbody>
</table>
Chemistry
Science and Water Conservation/Agricultural Chemistry & Soil Science.

(b) **Qualifying Marks:** At least 55% in aggregate or equivalent grade point average in the qualifying examination.

**Faculty of Medicine**

(a) **Qualifying Examination:**

(i) Doctor of Medicine (M.D.)/ Master of Surgery (M.S.)/ Doctoratus of Medicinus (D.M.)/ Magister Chirurgiae (M.Ch.)/ Diplomate of National Board (D.N.B) in the concerned subject recognized by the Medical Council of India. OR

(ii) M.Sc. in the concerned subject OR

(iii) Master’s degree in any one of the allied subjects.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Main Discipline</th>
<th>Allied Subject(s)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1)</td>
<td>Anatomy</td>
<td>Psychology, Biotechnology, Anthropology, Home Science, Zoology, Veterinary Science, Ayurveda, Biomedical Engineering, Physiotherapy, Rachana Sharira, Nursing, Life Sciences,</td>
</tr>
<tr>
<td>2)</td>
<td>Anesthesiology</td>
<td>Biophysics, Biochemistry, Physics, Biotechnology, Physiology, Pharmacology, Chest Medicine, General Medicine, Cardiology, Psychiatry, Neurology, Psychology, Biochemistry (Med.)</td>
</tr>
<tr>
<td>4)</td>
<td>Biophysics</td>
<td>Physics, Botany, Zoology, Physiology, Biochemistry (SC), Biotechnology, Biomedical Engineering.</td>
</tr>
<tr>
<td>5)</td>
<td>Cardiology</td>
<td>-</td>
</tr>
<tr>
<td>6)</td>
<td>Cardiothoracic Surgery</td>
<td>-</td>
</tr>
<tr>
<td>7)</td>
<td>Dermatology &amp; Venereology</td>
<td>Zoology, Biochemistry (Sc. &amp; Med.), Physiology, Biophysics, Biotechnology, Home Science (Dietetics, Clinical Nutrition), Psychology (with Clinical Psychology as special paper), Siddhanta Darshan, Pharmacy, Pharmacology, Pathology, Community Medicine, Medicine, Molecular Biology, Microbiology, Chest &amp; T.B., Obstetrics &amp; Gynecology, Pediatrics, Psychiatry, General Surgery, General Medicine, Kāyachikitsā, Dravyaguna, Siddhant Darshan, Medicinal Chemistry, Plastic Surgery, Ophthalmology, Otolaryngology, Kayachikitsa, Obstetrics &amp; Gynecology, Ophthalmology, Pathology, Community Medicine, T.B. &amp; Chest Disease</td>
</tr>
<tr>
<td>8)</td>
<td>Endocrinology &amp; Metabolism</td>
<td>Biochemistry (Med.), Zoology, Physiology, Medicine, Gynecology, Pediatrics, Pharmacology, Microbiology, Applied Microbiology, Preventive &amp; Social Medicine/Community Medicine, Biotechnology, Surgery, Orthopedics, Psychiatry, T.B. &amp; Chest Diseases</td>
</tr>
<tr>
<td>9)</td>
<td>Experimental Medicine &amp; Surgery (CEMS)</td>
<td>Criminology, Forensic Science, Microbiology, Chemistry, Biochemistry, Botany, Sociology, Psychology, Social Work, Law, Pharmacy, Chemical Engineering, Anatomy, Pathology, Psychiatry, Pharmacology,</td>
</tr>
<tr>
<td>10)</td>
<td>Forensic Medicine</td>
<td>Biochemistry (Med), Biotechnology, Zoology, Botany, Chemistry, Biophysics, Pharmacology, Physiology, General Medicine, Radio-Diagnosis &amp; Imaging, Anatomy, Microbiology, Obstetrics &amp; Gynaecology, Cardio-Thoracic, General Surgery, Radiotherapy, Community Medicine, Nephrology, Paediatrics, Pathology, Forensic Medicine, Cardiology, Plastic Surgery, Surgical Oncology, ENT, Endocrinology, Neurology, Home Science, Management — Hospital Management, Health Management, Medical Biochemistry, Applied Microbiology, Medical Microbiology, Applied Biochemistry, Life Sciences, Molecular Genetics, Clinical Psychology, Molecular Biology and Genetics.</td>
</tr>
<tr>
<td>11)</td>
<td>Gastroenterology</td>
<td>Dermatology &amp; Venerology, Orthopedics, Shalya Tantra, Plastic Surgery, Dravyaguna, Urology,</td>
</tr>
<tr>
<td>13) Medicine</td>
<td>Physical Education, Biochemistry (Sc &amp; Med), Biotechnology, Community Medicine, Dermatology &amp; Venerology, Immunology, Molecular Biology, Molecular Human Genetics, Micro-Biology, Medical Microbiology, Medical Biochemistry, Physiology, Pharmacy, Pathology, Pharmacology, Physiology, Psychiatry, Paediatrics, Psychology (with clinical Psychology as special paper), Zoology/ Animal Sciences, Home Science, Dravyaguna, Microbiology, Obstetrics &amp; Gynecology, T.B. &amp; Chest Disease Pharmacy, Leprology, Entomology (Medical &amp; Agriculture), Applied Microbiology.</td>
<td></td>
</tr>
<tr>
<td>14) Microbiology</td>
<td>Medical Microbiology, Life Science, Botany, Zoology, Biochemistry, Molecular Biology &amp; Technology, Biotechnology, Agricultural Microbiology, Animal Husbandry &amp; Dairying, Mycology &amp; Plant Pathology, Soil Science &amp; Agricultural Chemistry, Agricultural Zoology, Biomedical Engineering, Applied Biochemistry, Medical Technology, Shalya Tantra, Shalakya Trarana, Siddhanta Darshan, Samhita &amp; Sanskrita, Prasuti Tantra, Rasa Shastra, Medicinal Chemistry, Kriya Sharira, Swasthavrita &amp; Yoga, Kaumarbhritya/Baloga, Vikriti Vigyana, Sanyaharan, Dental Science, Dravyaguna, Kayachikitsa, Rachana Sharira, Anotomy, Anesthesiology, Biophysics, Cardiology, Cardiothoracic Surgery, Dermatology &amp; Venerology, Endocrinology &amp; Metabolism, Forensic Medicine, Gastroenterology, Medicine, Microbiology, Molecular Biology, Nephrology, Neurology, Neurosurgery, Obstetrics &amp; Gynecology, Ophthalmology, Orthopedics, Otolaryngology, Pathology, Pediatrics, Pediatric Surgery, Pharmacology, Physiology, Plastic Surgery, Community Medicine, Psychiatry, Radio Diagnosis Imaging, Radiotherapy &amp; Radiation Medicine, Surgical Oncology, T.B. &amp; Chest Disease, Urology.</td>
<td></td>
</tr>
<tr>
<td>15) Molecular Biology</td>
<td>Agricultural Science with specialization in any branch, Mathematics, Medical Sciences, Biochemistry (Sc), Biological Sciences, Biosciences, Biotechnology, Botany, Chemistry, Life Sciences, Physics, Zoology, Biochemical Engineering, Biomedical Engineering, Applied Biochemistry, Microbiology, Human Genetics, Any Branch of Life Sciences, Medicine (any branch of Modern Medicine and any branch of Ayurveda). Molecular &amp; Human Genetics, Dermatology &amp; Venerology, Microbiology, Pathology, Surgical Oncology.</td>
<td></td>
</tr>
<tr>
<td>16) Nephrology</td>
<td>Zoology, Biochemistry (Sc &amp; Med), Biotechnology, Nutrition Sciences, Biomedical Engineering, Molecular &amp; Human Genetics and Home Science-Food &amp; Nutrition (M. Sc. only).</td>
<td></td>
</tr>
<tr>
<td>17) Neurology</td>
<td>Dravyaguna, Kayachikitsa, Endocrinology &amp; Metabolism, Medicine, Neurosurgery, Orthopedics, Plastic Surgery, Radio Diagnosis Imaging, Radiotherapy &amp; Radiation Medicine, Medicine, Radio-Diagnosis and Imaging, Radiotherapy and Radiation Medicine, Plastic Surgery, Neuro-Surgery, Orthopedics, Endocrinology, Kayachikitsa, Dravyaguna, Sociology, Zoology, Biochemistry, Biotechnology, Nutrition and diet, Occupational therapy.</td>
<td></td>
</tr>
<tr>
<td>19) Obstetrics &amp; Gynecology</td>
<td>Biochemistry (Sc &amp; Med), Biophysics, Microbiology, Biotechnology, Anesthesiology, Endocrinology &amp; Metabolism, Microbiology, Pathology, Community Medicine, Oncology, Immunology, Radio Diagnosis Imaging, Radiotherapy &amp; Radiation Medicine, Pathology, Neonatology, Biomedical Engineering Pharmacology, General Medicine, Paediatric Medicine, Community Medicine, Anesthesiology, Urology, Surgical Oncology.</td>
<td></td>
</tr>
<tr>
<td>20) Ophthalmology</td>
<td>-</td>
<td></td>
</tr>
<tr>
<td>21) Orthopedics</td>
<td>Zoology, Chemistry, Biochemistry (Sc), Life Sciences, Biotechnology, Microbiology, Immunology, Molecular Biology, Modern Medicine, Biomedical Engineering, Biochemical Engineering, Metallurgy, Chemical Engineering.</td>
<td></td>
</tr>
</tbody>
</table>

44
<table>
<thead>
<tr>
<th>Course</th>
<th>Specializations</th>
</tr>
</thead>
<tbody>
<tr>
<td>Radiation Medicine, Tuberculosis and Respiratory diseases, Biochemistry (Sc &amp; Med), Microbiology, Microbiology, Pediatrics, Pathology, Radio-Diagnosis &amp; Imaging, Neurology, Neurology &amp; Neurosurgery, Radiology &amp; Radiotherapy, Neurosurgery</td>
<td>23) Pathology \ Zoology, Chemistry, Biochemistry (Sc), Life Sciences, Biotechnology, Microbiology, Immunology, Molecular Biology, Modern Medicine.</td>
</tr>
<tr>
<td>Home Science, Psychology, Statistics, Population Studies, Genetics, Biochemistry (Sc &amp; Med), Biotechnology, Zoology, Molecular &amp; Human Genetics, Biomedical Engineering.</td>
<td>24) Pediatrics \ Biochemistry(Sc), Biotechnology, MDS (Oral &amp; Maxillofacial Surgery)</td>
</tr>
<tr>
<td>Biochemistry(Sc), Biotechnology, Zoology, Molecular &amp; Human Genetics, Gastroenterology, Surgical Oncology, T.B. &amp; Chest Disease, Pharmaceutical Sciences, Yoga.</td>
<td>25) Pediatric Surgery \ Biochemistry(Sc), Biotechnology, MDS (Oral &amp; Maxillofacial Surgery)</td>
</tr>
<tr>
<td>Zoology, Botany, Chemistry, Biochemistry (Sc &amp; Med), Microbiology, Psychology, Siddhanta Darshan, Home Science, Physics, Biophysics, Computer Science, Biomaterials Science, Genetics, Biotechnology, Environmental Science, Pharmacology, Veterinary Science, Physical Education, Electronics, Biomedical Engineering, Modern Medicine, Ayurveda Medicine, Life Sciences, Pharmacy, Dravyaguna, Dermatology &amp; Venerology, Endocrinology &amp; Metabolism, Gastroenterology, Surgical Oncology, T.B. &amp; Chest Disease, Pharmaceutical Sciences, Yoga.</td>
<td>27) Physiology \ Zoology, Botany, Chemistry, Biochemistry (Sc &amp; Med), Microbiology, Psychology, Siddhanta Darshan, Home Science, Physics, Biophysics, Computer Science, Biomaterials Science, Genetics, Biotechnology, Environmental Science, Pharmacology, Veterinary Science, Physical Education, Electronics, Biomedical Engineering, Modern Medicine, Ayurveda Medicine, Life Sciences, Pharmacy, Dravyaguna, Dermatology &amp; Venerology, Endocrinology &amp; Metabolism, Gastroenterology, Surgical Oncology, T.B. &amp; Chest Disease, Pharmaceutical Sciences, Yoga.</td>
</tr>
<tr>
<td>General Surgery, Dravyaguna, Obstetrics &amp; Gynecology, Kayachikitsa.</td>
<td>32) Radio - Diagnosis &amp; Imagining \ General Surgery, Dravyaguna, Obstetrics &amp; Gynecology, Kayachikitsa.</td>
</tr>
<tr>
<td>Genetics, Zoology, Botany, Physics, Medical Physics, Biochemistry (Sc &amp; Med), Microbiology, Psychology, Chemistry, Sociology, Pharmacology, Modern Medicine, Ayurveda, Biomedical Engineering, Chemical Engineering, Pharmaceutics, Computer Science, Microbiology, Psychology, Dravyaguna, Kayachikitsa, Biophysics, General Surgery, Medicine, Obstetrics &amp; Gynecology, Otolaryngology, Radio Diagnosis Imaging, Nursing, Radiological Physics, Nuclear Medicine</td>
<td>33) Radiotherapy &amp; Radiation Medicine \ Genetics, Zoology, Botany, Physics, Medical Physics, Biochemistry (Sc &amp; Med), Microbiology, Psychology, Chemistry, Sociology, Pharmacology, Modern Medicine, Ayurveda, Biomedical Engineering, Chemical Engineering, Pharmaceutics, Computer Science, Microbiology, Psychology, Dravyaguna, Kayachikitsa, Biophysics, General Surgery, Medicine, Obstetrics &amp; Gynecology, Otolaryngology, Radio Diagnosis Imaging, Nursing, Radiological Physics, Nuclear Medicine</td>
</tr>
<tr>
<td>Zoology, Biochemistry, Chemistry, Biotechnology, Home Science (Dietetics, Clinical, Nutrition) Sociology, Psychology, Botany, Materials Science, Pharmacy, Chemical Engineering, Computer Engineering, Biomedical Engineering, Microbiology, Kayachikitsa, Dravyaguna, Applied Biochemistry, Anatomy, Physiology, Biophysics, Radiodiagnosis, Community Medicine, Pathology, Orthopedics, Forensic Medicine, Social Work, Pharmacology, Environmental Science, Urology, Otorhinolaryngology (ENT), General Surgery, Paediatrics, Paediatric Surgery, Clinical Psychology, Home Science, Life Science, Biomedical Science, Molecular Biology, Genetics, Immunology, Applied Microbiology, Biotechnology, Applied Microbiology and Pharmacy, Endocrinology, Medicine.</td>
<td>34) Surgical Oncology \ Zoology, Biochemistry, Chemistry, Biotechnology, Home Science (Dietetics, Clinical, Nutrition) Sociology, Psychology, Botany, Materials Science, Pharmacy, Chemical Engineering, Computer Engineering, Biomedical Engineering, Microbiology, Kayachikitsa, Dravyaguna, Applied Biochemistry, Anatomy, Physiology, Biophysics, Radiodiagnosis, Community Medicine, Pathology, Orthopedics, Forensic Medicine, Social Work, Pharmacology, Environmental Science, Urology, Otorhinolaryngology (ENT), General Surgery, Paediatrics, Paediatric Surgery, Clinical Psychology, Home Science, Life Science, Biomedical Science, Molecular Biology, Genetics, Immunology, Applied Microbiology, Biotechnology, Applied Microbiology and Pharmacy, Endocrinology, Medicine.</td>
</tr>
<tr>
<td>Anatomy, Physiology, Pharmacology, Pathology, Microbiology, Community Medicine, Radio-Diagnosis &amp; Imaging, Radiotherapy, General Medicine, General Surgery, Orthopedics, Pediatrics, Obstetrics &amp; Gynecology.</td>
<td>35) T.B. &amp; Chest Diseases \ Anatomy, Physiology, Pharmacology, Pathology, Microbiology, Community Medicine, Radio-Diagnosis &amp; Imaging, Radiotherapy, General Medicine, General Surgery, Orthopedics, Pediatrics, Obstetrics &amp; Gynecology.</td>
</tr>
<tr>
<td>Biochemistry (Sc. &amp; Med.), Biotechnology, Botany, Molecular and Human Genetics, Zoology, Applied Microbiology, Anatomy, Anesthesiology, Cardiology,</td>
<td>36) Urology \ Biochemistry (Sc. &amp; Med.), Biotechnology, Botany, Molecular and Human Genetics, Zoology, Applied Microbiology, Anatomy, Anesthesiology, Cardiology,</td>
</tr>
<tr>
<td>Biochemistry (Sc. &amp; Med.), Biotechnology, Botany, Molecular and Human Genetics, Zoology, Applied Microbiology, Anatomy, Anesthesiology, Cardiology,</td>
<td>37) Experimental Medicine &amp; Surgery (CEMS) \ Biochemistry (Sc. &amp; Med.), Biotechnology, Botany, Molecular and Human Genetics, Zoology, Applied Microbiology, Anatomy, Anesthesiology, Cardiology,</td>
</tr>
</tbody>
</table>
Cardiothoracic Surgery, Dermatology & Venereology, Endocrinology & Metabolism, Forensic Medicine, Gastroenterology, General Surgery, Medicine, Microbiology, Molecular Biology, Nephrology, Neurology, Neuro Surgery, Obstetrics & Gynecology, Ophthalmology, Orthopedics, Otolaryngology (E.N.T.), Pathology, Pediatrics, Pediatric Surgery, Pharmacology, Physiology, Plastic Surgery, Community Medicine, Health Statistics, Psychiatry, Radio-Diagnosis & Imagining, Radiotherapy & Radiation Medicine, Surgical Oncology, T.B. & Chest Diseases, Urology, Dental Sciences, Siddhanta Darshan, Samhita & Sanskrita, Prasūti Tantra, Dravyaguna, Rasa Shastra, Medicinal Chemistry, Shalya Tantra, Shalakya Tantra, Kayachikitsa, Kriya Sharira, Rachana Sharira, Swasthavritta & Yoga, Kaumarbhritya/Balroga, Vikriti Vigyana, Sangyaharan

(b) Qualifying Marks:

At least 55% in aggregate or equivalent grade point average in the qualifying examination (wherever the marks/grades are awarded).

Faculty of Ayurveda

(a) Qualifying Examination:

(i) M.D.(Ay.)/ M.S.(Ay.) recognized by Central Council of Indian Medicine (CCIM). OR (ii) Master’s degree in any one of the allied subjects as per the list given below:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Department</th>
<th>Allied Subject(s) After Modification</th>
</tr>
</thead>
<tbody>
<tr>
<td>4.</td>
<td>Dravyaguna</td>
<td>Siddhanta Darshan, Samhita &amp; Sanskrita, Prasūti Tantra, Rasa Shastra Evam Bhaísajya Kalpana, Medicinal Chemistry, Shalya Tantra, Shalakya Tantra,</td>
</tr>
</tbody>
</table>
Kayachikitsa, Kriya Sharir, Swasthavritta & Yoga, Kaumarbhritya/Balroga, Vikriti Vigyan, Rachana Sharir, Sangyaharan, Agad Tantra

Ophthalmology, Otolaryngology, Community Medicine, Radio Diagnosis & Imaging, Agricultural Sciences (with any specialization), Dentistry, Physiology, Pharmacology, General Surgery, Pathology, Biochemistry (Sc & Med), Radiotherapy & Radiation Medicine, Radiology, E.N.T., P.S.M., Pediatrics Surgery, Geriatric Medicine


P.S.M., Agricultural Sciences (with any specialization), Radiology, Pharmaceutical Science, Agad Tantra, Geriatric Medicine, Pharmaceutical Chemistry, Pharmacognosy, Rasa Shastra Evam Bhaisajya Kalpana

Environmental Science, Biotechnology,

5. Rasa Shastra
Pharmacy, Home Science, Sanskrit, Chemistry, Geology, Geography, History, Philosophy, Social Sciences, Siddhanta Darshan, Samhita & Sanskrit, Prasuti Tantra, Dravyaguna, Medicinal Chemistry, Shalya Tantra, Shalakya Tantra, Kayachikitsa, Kriya Sharira, Rachana Sharira, Swasthavritta & Yoga, Kaumarbhritya/Balroga, Vikriti Vigyan, Sangyaharan, Pharmacology, Pharmaceutical Sciences, Food Science Technology, Chemical Engineering

6. Medicinal Chemistry

7. Shalya Tantra

8. Sangyaharan
Pediatrics, Dental Surgery, Ophthalmology, E.N.T., Pharmacology, Biochemistry (Med), Anesthesiology, Botany, Zoology, Chemistry, Sociology, Sanskrit, Pharmaceutics & Sanskrit, Dental Sciences, Samhita & Sanskrit, Siddhanta Darshan, Dravyaguna, Rasa Shastra, Medicinal Chemistry, Shalya Tantra, Shalakya Tantra, Kayachikitsa, Kriya Sharira, Rachana Sharira, Swasthavritta & Yoga, Kaumarbhritya/Balroga, Vikriti Vigyan, Sangyaharan, Otolaryngology, Microbiology, Ophthalmology, Otolaryngology

9. Shalakya Tantra
10. Kayachikitsa

Vikriti Vigyan: Kayachikitsa (Chikitsa), Biotechnology, Pathology, Radiology, Microbiology, Astrology. Hindi, Sanskrit, Philosophy, Physical Education, Statistics, Veda, Home Science, Vyakaran, Nyaya Vaisheshik, Prachin Nyaya, Puranetihas, Chemistry, Kaumarabhritya / Balroga,


Pancha Karma: Kayachikitsa (Chikitsa), Manasa Roga Vigyan, Physical Medicine & Rehabilitation, Physical Education, Medicine, Veterinary Medicine, Radiation Medicine, P.S.M. Hindi, Sanskrit, Philosophy, Statistics, Home Science

Pharmacy, Pharmaceutical Sciences, Nano-Technology, Genetics, Biomedical Engineering, Journalism, Tourism and Travel Management

11. Kriya Sharir
Biochemistry (Sc), Indian Philosophy & Religion, Sanskrit, Rachana Sharira, Ayurveda Siddhant- Darshan, Swasthayvritta, Ayurveda Samhita, Dravya Guna, Rasa Shastra, Vikriti Vigyan, Shalya Tantra, Shalakya Tantra, Prasuti Tantra, Kamarabhritya, Sangyaharan, Ayurveda Sahita, Agada Tantra, Panchakarma, Psychology, Zoology, Botany, Education, Vedic Darshan, Biomedical Engineering, Life Sciences, Biotechnology, Physical Education, Physics, Chemistry, Home Science, Sociology, Jyotish, Dharma Shastra, Dharma Vijnan, Agam Tantra, Applied Microbiology, Bioinformatics. Samhita & Sanskrita, Dravyaguna, Medicinal Chemistry, Kayachikitsa, Swasthvritta & Yoga, Kaumarabhritya / Balroga, Sangyaharan, Anatomy, Anesthesiology, Biophysics, Cardiology, Cardiothoracic Surgery, Dermatology & Venerology, Endocrinology & Metabolism, Forensic Medicine, Gastroenterology, General Surgery, Medicine, Microbiology, Nephrology, Neurology, Neurosurgery, Obstetrics & Gynecology, Ophthalmology, Orthopedics, Otolaryngology, Pathology, Pediatrics, Pediatric Surgery, Pharmacology, Physiology, Plastic Surgery, Community Medicine, Health Statistics, Radio Diagnosis Imaging, Radiotherapy & Radiation Medicine, Surgical Oncology, T.B. & Chest Disease, Urology, Civil Engineering, Pharmaceutics, Immunology, Nutrition

12. Rachana Sachir
Shalya Tantra, Shalakya Tranra, Siddhanta Darshan, Samhita & Sanskrita, Prasuti Tantra, Rasa Shastra, Medicinal Chemistry, Kriya Sharira, Swasthvritta & Yoga, Kaumarabhritya/Balroga, Vikriti Vigyan, Sangyaharan, Dravyaguna, Kayachikitsa, Rachana Sharira, Anatomy, Anesthesiology,
Biophysics, Cardiology, Cardiothoracic Surgery, Dermatology & Venereology, Endocrinology & Metabolism, Forensic Medicine, Gastroenterology, Medicine, Microbiology, Molecular Biology, Nephrology, Neurology, Neurosurgery, Obstetrics & Gynecology, Ophthalmology, Orthopedics, Otolaryngology, Pathology, Pediatrics, Pediatric Surgery, Pharmacology, Physiology, Plastic Surgery, Community Medicine, Psychiatry, Radio Diagnosis Imaging, Radiotherapy & Radiation Medicine, Surgical Oncology, T.B. & Chest Disease, Urology, Dental Science.


13. Swasthavritta & Yoga


14. Kaumarbhritya / Balroga

Psychology, Jyotish, Biotechnology, Home Science, Zoology, Prasuti Tantra, Dravyaguna, Rasa Shastra, Kayachikitsa, Kriya Sharira, Rachana Sharira, Swasthvritta & Yoga, Vikriti Vigyana, Pediatrics, Panchakarma, Clinical Psychology

15. Vikrit Vigyan


(b) Qualifying Marks:

At least 55% in aggregate or equivalent grade point average in the qualifying examination.

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Faculty of Dental Sciences:

(a) Qualifying Examination:

(i) Master’s Degree in Dental Surgery or Master’s degree in any one of the allied subjects as per the list given below:

<table>
<thead>
<tr>
<th>Discipline</th>
<th>Allied Subject(s)</th>
</tr>
</thead>
</table>

(b) Qualifying Marks:

At least 55% in aggregate or equivalent grade point average in the qualifying examination (wherever the marks/grades are awarded).

Faculty of Environmental Science & Sustainable Development:

(a) Qualifying Examination:

(i) Master’s degree in the concerned subject

OR

(ii) Master’s degree in any one of the following allied subject provided the candidate has opted at least one paper related to environment and/ or sustainable development

OR

(iii) Masters degree in any one of the allied subjects as per the list given below:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Discipline</th>
<th>Allied Subject(s)</th>
</tr>
</thead>
</table>

(b) Qualifying Marks: At least 55% in the aggregate or equivalent grade point average in the qualifying examination.

***************
ANNEXURE – C
[See Clause IV.1 (b) (viii) & V.1 (c)]

LIST OF NON-DEGREE AWARDING INSTITUTIONS RECOGNISED BY THE ACADEMIC COUNCIL AS THE RESEARCH CENTRES

FACULTY OF ARTS
1. Anthropological Survey of India.
2. Archaeological Survey of India.
3. Central Institute of English, Hyderabad.
5. National Archives of India.
7. P. V. Research Institute, Jainashram, Varanasi (Subjects Relating to Jainism).
8. Rashtriya Sanskrit Sansthan, New Delhi and Central Sanskrit Institutes at Tirupati, Delhi, Jammu, Allahabad and Puri.

FACULTY OF SOCIAL SCIENCES
2. Research Design and Standards organization, Lucknow.
5. National Institute of Planning and Administration, New Delhi.
7. Gandhian Institute of Studies, Rajghat, Varanasi. (Economics, Sociology and Political Sciences)
8. G. B. Pant Social Sciences Institute, Jhusi, Allahabad.
12. Centre for the Study of Developing Societies, Delhi.
15. National Institute of Banking Management, Pune.

FACULTY OF SANSKRIT VIDYA DHARMA VIJNAN
1. Rashtriya Sanskrit Vidyapeeth, Tirupati.
2. Garganath Jha Kendriya Sanskrit Vidyapeeth, Allahabad.
FACULTY OF SCIENCE

1. Astronomical Observatory, Nainital.
3. Atomic Minerals Division (Department of Atomic Energy), Govt. of India.
4. Bhabha Atomic Research Centre, Mumbai and other Departments of Atomic Energy.
5. Birbal Sahani Institute of Paleo Botany, Lucknow.
6. Bose Institute, Kolkatta.
8. Central Captive Fisheries Research Institute, Kolkatta.
9. Central Food Technology Research Institute, Mysore.
10. Central Coal Research Institute, Dhanbad.
11. Central Drug Research Institute, Lucknow.
12. Central Electrochemical Research Institute, Karaikudi.
13. Central Fuel Research Institute, Dhanbad and its regional Centres.
14. Central Ground Water Board, Govt. of India.
15. Central Indian Pharmacopoeia Laboratory, Ghaziabad.
16. Central Inland Fisheries Research Institute, Barrackpore.
17. Central Institute Medicinal and Aromatic Plants, Lucknow.
18. Central Leather Research Institute, Chennai.
19. Central Mining Research Station, Dhanbad.
21. Central Rice Institute, Cuttack.
22. Central Salt and Marine Chemical Research Institute, Bhawanagar.
23. Centre for DNA Fingerprinting and Diagnostics, Hyderabad.
25. Centre for Mathematical Science (CMS), South, Pala, Kerala.
27. Defence Research and Development Establishment, Gwalior.
29. Defence Research Laboratory, Delhi.
30. Defence Science Laboratory, Delhi.
31. Directorate of Geology and Mining, Lucknow.
32. Fuel Research Institute, Dhanbad.
33. Geological Survey of India, Govt. of India.
34. Central Glass and Ceramics Research Institute, Kolkatta.
35. Govt. of India Fisheries Research Station, Chennai.
36. Harishchandra Research Institute, Allahabad.
37. H.P. Labs India, Bangalore
38. IBM India Research Laboratory, New Delhi & Bangalore
39. Indian Agricultural Research Institute, New Delhi.
40. Indian Association for the Cultivation of Science, Jadavpur.
41. Indian Bureau of Mines, Govt. of India.
42. Indian Drugs & Pharmaceuticals Ltd., Hyderabad.
43. Indian Grassland and Fodder Research Institute, Jhansi.
44. Indian Institute of Chemical Biology, Kolkata.
45. Indian Institute of Chemical Technology, Hyderabad.
46. Indian Institute of Geo-magnetism, Mumbai.
47. Indian Institute of Horticulture Research, Bangalore.
49. Indian Institute of Pulses Research, Kanpur.
50. Indian Institute of Sugarcane Research, Lucknow.
51. Indian Institute of Tropical Meteorology, Pune.
52. Indian Institute of Vegetable Research, Varanasi.
53. Indian Lac Research Institute, Ranchi.
54. Indian Meteorological Department, Govt. of India.
55. Indian Naval Physical Laboratory, Cochin.
56. Indian Rare Earth Limited, Govt. of India.
57. Indian Agricultural Statistics Research Institute (IASR), Delhi.
58. Indian Veterinary Research Institute, Bareilly.
59. Industrial Toxicology Research Centre, Lucknow.
60. Institute of Genomics and Integrated Biology (Formerly, Centre for Biochemical Technology), Delhi.
61. Institute of Life Sciences, (DBT, Govt. of India), Bhubaneswar.
63. Institute of Microbial Technology, Chandigarh.
64. Institute of Nuclear Physics, Kolkata.
65. Institute of Radio Physics, Kolkata.
66. International Centre for Genetic Engineering and Biotechnology, New Delhi.
67. National Aeronautical Laboratory, Bangalore.
70. National Bureau of Fish Genetic Resource (ICAR), Lucknow.
71. National Centre for Antarctic and Ocean Research, Goa.
72. National Centre for Biochemical Science, Pune.
73. National Centre for Cell Science, Pune.
74. National Centre for Medium Range Weather Forecasting, Ministry of Earth Sciences
75. National Chemical Laboratory, Pune.
76. National Dairy Research Institute, Karnal.
77. National Environmental Engineering Research Institute (NEERI), Nagpur.
78. National Geophysical Research Institute, Hyderabad.
79. National Institute of Immunology, New Delhi.
81. National Metallurgical Laboratory, Jamshedpur.
83. National Physical Laboratory, New Delhi.
84. National Remote Sensing Agency, Govt. of India.
86. Nutrition Research Laboratories, Coonoor.
87. Oil and Natural Gas Commission Limited.
88. Physical Research Laboratory, Ahmedabad.
89. Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram.
90. Raman Research Institute, Bangalore.
91. Rare Mineral Survey, Delhi.
92. Regional Research Laboratories, Trivandrum, Jammu, Bhopal, Jorhat, Bhubaneswar, Hyderabad.
94. Rubber Research Institute of Indian Rubber Board, Kottayam.
95. Sanjay Gandhi Post Graduate Institute of Medical Sciences, Lucknow.
96. Solid State Physics Laboratory (SSPL), Lucknow Road, Delhi.
97. Space Science & Technology Centre, Trivandrum.
98. SPIC Science Foundation, Chennai.
99. Sugarcane Breeding Institute, Coimbatore.
100. Tata Energy Research Institute, New Delhi.
101. Tata Institute of Fundamental Research, Mumbai.
102. Thapar Centre for Industrial Research and Development, Patiala.
103. The Indian Lac Research Institute, Ranchi.
104. Vivekanand Laboratory, Almora.
105. Wadia Institute of Himalayan Geology, Dehra Dun.
107. Centre of Biomedical Research, Lucknow
108. R & D laboratories of Oil India Ltd.
109. Uttar Pradesh Remote Sensing Applications Centre, Lucknow
FACULTY OF COMMERCE
1. Institute of Chartered Accountants of India, Mumbai, Kolkatta, Chennai and New Delhi.
2. Institute of Cost and Works Accountants of India, Kolkatta.
3. Institute of Company Secretaries of India, New Delhi.
4. Institute of Foreign Trade, New Delhi.
5. Institute of Public Enterprise, Hyderabad.
7. Xavier Labour Relations Institute, Jamshedpur.

FACULTY OF MANAGEMENT STUDIES
1. Administrative Staff College of India, Hyderabad.
2. Indian Institutes of Management, Ahmedabad, Bangalore, Kolkatta, Lucknow, Kozhikode.
3. Institute of Public Administration, New Delhi.
5. Reserve Bank of India, Mumbai.
6. Xavier Labour Relations Institute, Jamshedpur.

FACULTY OF LAW
(a) Indian Law Institute, New Delhi.

FACULTY OF EDUCATION
2. NCERT, New Delhi.
3. NIEPA, New Delhi.
4. NCTE, New Delhi.
5. RCI, New Delhi.
6. All the National Institute for Handicapped: NIVH, NIMH, NIHH, etc.

FACULTY OF AGRICULTURE
1. All Institutes/Directorates/National Research Centres of Indian Council of Agricultural Research.
2. Central Food Technological Research Institute, Mysore.
3. Central Institute of Medicinal and Aromatic Plants, Lucknow.
4. Forest Research Institute, Dehradun.
5. Horticulture Research Station, Saharanpur.
7. National Sugar Institute, Kanpur.
8. Rubber Research Institute of Indian Rubber Board, Kottayam.
9. The Semi Arid Tropics (ICRISAT), Patancheru, Hyderabad

FACULTY OF AYURVEDA

1. Central Drug Research Institute, Lucknow.
2. Central Indian Pharmacopoeia Laboratory, Ghaziabad.
3. Central Institute of Research on Indigenous System of Medicine, Jamnagar.
4. Indian Drugs and Pharmaceutical Limited, Hyderabad.
5. PLIM, Ghaziabad, UP
6. ICMR & Other Research Organization

FACULTY OF MEDICINE

1. ICMR & Other Research Organization

FACULTY OF DENTAL SCIENCES

1. ICMR & Other Research Organization

FACULTY OF ENVIRONMENTAL SCIENCE & SUSTAINABLE DEVELOPMENT

1. All R & D Laboratories/Institutions of CSIR, ICAR, ICMR, DBT, DAE, DOS, DRDO, DST and Ministries of Environment, Forests and Climate Change, Earth Sciences, Water resources, River Development and Gaga rejuvenation, New and Renewable Energy Resources.
2. All IITs and NIITs.
ANNEXURE – D

(See Clause XI.2 (b–d))

FORMAT FOR THE PRESENTATION AND APPROVAL OF RESEARCH PLAN PROPOSAL

This is to certify .................................................................................................................................

(a) that Sri/Ms .........................................................., a bonafide research scholar of this
department/school/centre, has given a detailed seminar on his Research Plan Proposal before the RPC
and DRC/SRC/CRC as detailed below:

Topic: ...........................................................................................................................................

Date/Time: ........................................

(b) that his/her Research Plan Proposal has been examined in view of academic merit and that the
RPC and DRC/SRC/CRC is satisfied/not-satisfied by the content and quality of Proposal,

(c) that his/her presentation was excellent/good/satisfactory/not-satisfactory and that he/she was
able/unable to defend the proposal and answer he proposal related questions,

(d) that he/she is allowed/not-allowed to submit the Research Plan Proposal.

In case of unsatisfactory Proposal/presentation following suggestions are given by the RPC
and DRC/SRC/CRC:

Date: ................................................. (Signature of Head of Department
Place: ........................................................................................................................................

Signature of RPC Members Signature of DRC/SRC/CRC Members
ANNEXURE – E
(See Clause XIII.1 (c) and XIII.2 (b) (iv))

COURSE/COMPREHENSIVE EXAMINATION/PRE-SUBMISSION SEMINAR
COMPLETION CERTIFICATE

This is to certify—

(a) that Sri/Ms ........................................................... , a bonafide research scholar of this department/school/centre, has satisfactorily completed the Ph. D. course work and has been successful in comprehensive examination,

(b) That his/her open Ph. D. thesis Pre-Submission seminar on (topic)......... was held on (date)........ in the department/school/centre from (time).

(c) that the DRC/SRC/CRC is satisfied/not-satisfied with the quality of the work of candidate,

(d) that the candidate described the thesis work satisfactorily/unsatisfactorily and answered the questions related with the basics understanding of the subject and thesis work satisfactorily/unsatisfactorily,

(e) that the DRC/SRC/CRC gave following suggestions for the improvement of quality of work/performance of pre-submission seminar:

Date:              (Signature of Head of Department

Place:           Coordinator of School/Centre)

Signature of DRC/SRC/CRC Members
ANNEXURE – F
(See Clause XIII.2 (b) (ii))

FORMAT OF THE Ph. D. THESIS

The following format may be normally adopted for the Ph. D. thesis:

1. Cover page
2. Inner cover page
3. Undertaking from the candidate
4. Self declaration certificate from the candidate and Certificate from the Supervisor/Co-Supervisor/Head of the Department (Annexure – E)
5. Certificate for the completion of course work/comprehensive examination in cases where the course work is a part of Ph. D. programme (Annexure – F)
6. Certificate for the successful completion of the pre-submission seminar (Annexure – F)
7. A copyright transfer certificate (Annexure – G)
8. Acknowledgments
9. Contents
10. List of symbols, figures and tables, if any
11. Preface of the thesis
12. Introduction
13. Literature review
14. Chapters covering the work of the candidate
15. Conclusion
16. References
17. Appendices
18. List of papers communicated/accepted/published/presented.
19. Copies of acknowledgment/acceptance letter in case the papers are communicated/ accepted.
20. Copies of manuscripts/reprints of the papers communicated/accepted/published.
21. A personal profile not exceeding one page with photograph of the candidate.

References should be arranged chronologically in alphabetical order. Typical style of writing the references is given below:

(a) For single author
Surname, Initials, Title of the Article, Journal Name, Volume, Pages, Year.

(b) For two authors
Surname, Initials and Surname, Initials, Title of the Article, Journal Name, Volume, Pages, Year.

(c) For more than two authors
Surname, Initials, Surname, Initials, ………………. and Surname, Initials, Title of the Article, Journal Name, Volume, Pages, Year.

While citing the references in the text, the following format should be followed:
Surname (Year) or Surname et al. (Year)

The names of the Journals should be typed as per the style followed by any standard international organization/abstracting Journal such as IEEE/ Chemical Abstracts/ Current Contents/ Physics Abstracts, etc.
ANNEXURE – G
(See Clause XIII.2 (b) (iii))

CANDIDATE’S DECLARATION

I, ………………………………………………….. , certify that the work embodied in this Ph. D. thesis is my own bonafide work carried out by me under the supervision of ……………………………………… and the co-supervision of …………………………… for a period of ……… from ……… to ……… at Banaras Hindu University and ………………………………………………………. The matter embodied in this Ph. D. thesis has not been submitted for the award of any other degree/diploma.

(Name of the Institution where work has been carried out partly or fully)

I declare that I have faithfully acknowledged, given credit to and referred to the research workers wherever their works have been cited in the text and the body of the thesis. I further certify that I have not willfully lifted up some other’s work, para, text, data, results, etc. reported in the journals, books, magazines, reports, dissertations, theses, etc., or available at web-sites and included them in this Ph. D. thesis and cited as my own work.

Date:  ……………….. …………………………………………………….. (Signature of the candidate)

Place : Varanasi ……………………………………………………………….. (Name of the candidate)

Certificate from the Supervisor/Co-supervisor

This is to certify that the above statement made by the candidate is correct to the best of my/our knowledge.

………………………………………………….. ……………………………………………………..
(External Co-supervisor’s signature, (External Supervisor’s signature, Name & Designation)
Name & Designation)

………………………………………………….. ……………………………………………………..
(Co-supervisor’s signature, (Supervisor’s signature, Name & Designation)
& Designation)

(Signature of the HOD/Coordinator of the School with seal)
ANNEXURE – H
(See Clause XIII.2 (b) (v))

COPYRIGHT TRANSFER CERTIFICATE

Title of the Thesis :

Candidate’s Name:

Copyright Transfer

The undersigned hereby assigns to the Banaras Hindu University all rights under copyright that may exist in and for the above thesis submitted for the award of the Ph. D. degree.

Signature of the candidate

Note: However, the author may reproduce or authorize others to reproduce material extracted verbatim from the thesis or derivative of the thesis for author’s personal use provided that the source and the University’s copyright notice are indicated.
ANNEXURE – I (1)  
(See Clause XIV.5 (a))

FORMAT OF EXAMINER’S REPORT

Banaras Hindu University  
Varanasi – 221 005  
Recommendation on Ph. D. Thesis

Name of the Candidate:

Title of the Thesis

Please give your specific recommendation by ticking (\( \checkmark \)) any one of the following, with signature underneath and enclose your detailed report on separate sheet(s) with your signature, name and address.

The thesis be accepted for the award of the Ph. D. degree \( [ \quad ] \)

OR

The thesis is acceptable for the award of the Ph. D. degree subject to the clarification of certain points at the time of Viva-Voce.  
(Please enclose the points) \( [ \quad ] \)

OR

The thesis is not acceptable in the present form but may be accepted subject to modification/clarification/revision.  
(Please enclose your suggestions for modification etc. desired)  
After modification the thesis need not be referred back to me. \( [ \quad ] \)

OR

The thesis is not acceptable in the present form but may be accepted subject to modification/clarification/revision.  
(Please enclose your suggestions for modification etc. desired)  
After modification the thesis should be referred back to me for final assessment. \( [ \quad ] \)

OR

The thesis be rejected. (Please enclose your comments). \( [ \quad ] \)

Place ……………………

Signature of the Examiner. ……………………

Date ……………………

Name and Address of the Examiner

………………………………………….

………………………………………….

………………………………………….

Encl: (a) Detailed report on separate sheet(s),  
(b) List of points for clarification.
FORMAT OF EXAMINER’S REPORT ON REVISED THESIS

Banaras Hindu University
Varanasi – 221 005

Recommendation on Revised Ph. D. Thesis

Name of the Candidate:

Title of the Thesis

Please give your specific recommendation by ticking (✓) any one of the following, with signature underneath and enclose your detailed report on separate sheet(s) with your signature, name and address.

The thesis be accepted for the award of the Ph. D. degree [  ]

OR

The thesis be rejected. (Please enclose your comments). [  ]

Place …………………. Signature of the Examiner ………………….

Date …………………. Name and Address of the Examiner

Encl: Detailed report on separate sheet(s).
## Fees Structure for Ph. D. Programme for Full-Time Research Scholars

### I. Fees payable only once at the time of Admission in the University:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Particulars</th>
<th>For the Faculty of Engineering and Technology (Rs.)</th>
<th>For all other Faculties (Rs.)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Enrolment Fee</td>
<td>50</td>
<td>50</td>
</tr>
<tr>
<td>2.</td>
<td>Admission Fee</td>
<td>150</td>
<td>150</td>
</tr>
<tr>
<td>3.</td>
<td>Laminated Identity Card</td>
<td>18</td>
<td>18</td>
</tr>
<tr>
<td>4.</td>
<td>IT-BHU Alumni Association Fee</td>
<td>100</td>
<td>---</td>
</tr>
<tr>
<td>5.</td>
<td>Training and Placement Fee</td>
<td>100</td>
<td>---</td>
</tr>
<tr>
<td>6.</td>
<td>Library Caution Money*</td>
<td>1,000</td>
<td>1,000</td>
</tr>
<tr>
<td></td>
<td>Total (For Non Hostellers)</td>
<td>1,418</td>
<td>1,218</td>
</tr>
<tr>
<td>7.</td>
<td>Mess Caution Money*</td>
<td>1,000</td>
<td>1,000</td>
</tr>
<tr>
<td>8.</td>
<td>Fan Caution Money*</td>
<td>1,000</td>
<td>1,000</td>
</tr>
<tr>
<td></td>
<td>Total (For Hostellers)</td>
<td>3,418</td>
<td>3,218</td>
</tr>
</tbody>
</table>

### II. Annual Charges Payable at the beginning of Each Year (In the month of July for candidates admitted for July-December session and in the month of January for those admitted for January-June session):

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Particulars</th>
<th>For the Faculty of Engineering and Technology (Rs.)</th>
<th>For all other Faculties (Rs.)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Research Fee</td>
<td>2,000</td>
<td>1,000</td>
</tr>
<tr>
<td>2.</td>
<td>Library Fee</td>
<td>300</td>
<td>100</td>
</tr>
<tr>
<td>3.</td>
<td>Laboratory Fee</td>
<td>1,500</td>
<td>1,000</td>
</tr>
<tr>
<td>4.</td>
<td>Reprographic Facilities/Publications Fee</td>
<td>200</td>
<td>20</td>
</tr>
<tr>
<td>5.</td>
<td>Faculty Development Fee</td>
<td>250</td>
<td>250</td>
</tr>
<tr>
<td>6.</td>
<td>Premium for Group Mediclaim Insurance Policy</td>
<td>270</td>
<td>270</td>
</tr>
<tr>
<td>7.</td>
<td>Cultural Activities &amp; Literature Fee</td>
<td>30</td>
<td>30</td>
</tr>
<tr>
<td>8.</td>
<td>I.T. Gymkhana Fee</td>
<td>200</td>
<td>---</td>
</tr>
<tr>
<td>9.</td>
<td>I.T. Day Fee</td>
<td>200</td>
<td>---</td>
</tr>
<tr>
<td></td>
<td>Total (For Non Hostellers)</td>
<td>4,950</td>
<td>2,670</td>
</tr>
<tr>
<td>10.</td>
<td>Hostel Rent</td>
<td>230</td>
<td>230</td>
</tr>
<tr>
<td>11.</td>
<td>LPG Connection Charges</td>
<td>150</td>
<td>150</td>
</tr>
<tr>
<td>12.</td>
<td>Common Room Fee (I.T. Hostels)</td>
<td>100</td>
<td>---</td>
</tr>
<tr>
<td>13.</td>
<td>Fan Charges</td>
<td>80</td>
<td>80</td>
</tr>
<tr>
<td>14.</td>
<td>Hostel Dev. &amp; Maintenance Fund (Old Hostels)</td>
<td>1,500</td>
<td>1,500</td>
</tr>
<tr>
<td>15.</td>
<td>Hostel Dev. &amp; Maintenance Fund (New Hostels)</td>
<td>3,000</td>
<td>3,000</td>
</tr>
<tr>
<td></td>
<td>Total (For Hostellers)</td>
<td>10,010</td>
<td>7,630</td>
</tr>
</tbody>
</table>

### III. Fees Payable at the time of Submission of Thesis:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Particulars</th>
<th>For the Faculty of Engineering and Technology (Rs.)</th>
<th>For all other Faculties (Rs.)</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Examination Fee</td>
<td>2,000</td>
<td>2,000</td>
</tr>
<tr>
<td>2.</td>
<td>Charges for Dispatching the Thesis **</td>
<td>**</td>
<td>**</td>
</tr>
<tr>
<td></td>
<td>Total (For both Hostellers and Non Hostellers)</td>
<td>2,000</td>
<td>2,000</td>
</tr>
</tbody>
</table>

* Refundable at the time of leaving the University in accordance with Clause XV.6.

** To be deposited at the time of dispatching the thesis as per actual charges.

Note: Additional fees for foreign nationals and NRIs shall be US $5000 per semester.
### Table – 2

Fees Structure for Ph. D. Programme for the External Part-Time Research Scholars†

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Particulars</th>
<th>For the Faculty of Engineering and Technology (Rs.)</th>
<th>For all other Faculties (Rs.)</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>For the Faculty of Engineering and Technology (Rs.)</td>
<td>For all other Faculties (Rs.)</td>
</tr>
<tr>
<td>I. Fees payable only once at the time of Admission in the Institute:</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1.</td>
<td>Enrolment Fee</td>
<td>50</td>
<td>50</td>
</tr>
<tr>
<td>2.</td>
<td>Admission Fee</td>
<td>150</td>
<td>150</td>
</tr>
<tr>
<td>3.</td>
<td>Research Fee</td>
<td>2,000</td>
<td>1,000</td>
</tr>
<tr>
<td>4.</td>
<td>IT-BHU Alumni Association Fee</td>
<td>100</td>
<td>---</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>2,300</td>
<td>1,200</td>
</tr>
<tr>
<td>II. Fees Payable at the time of Submission of Thesis:</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1.</td>
<td>Examination Fee</td>
<td>2,000</td>
<td>2,000</td>
</tr>
<tr>
<td>2.</td>
<td>Charges for Dispatching the Thesis</td>
<td>**</td>
<td>**</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>2,000</td>
<td>2,000</td>
</tr>
</tbody>
</table>

† This fee structure is for the external part-time research scholars, only during the period of their stay in their parent organization. During their stay in the University, they shall pay the normal fee as per Table – 1.

** To be deposited at the time of dispatching the thesis as per actual charges.

### Table – 3

Fees Structure for Ph. D. Programme for the Candidates who are Teachers/Permanent Employees of the University or Teachers of the Constituent and Affiliated Colleges of the University

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Particulars</th>
<th>For the Faculty of Engineering and Technology (Rs.)</th>
<th>For all other Faculties (Rs.)</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td>For the Faculty of Engineering and Technology (Rs.)</td>
<td>For all other Faculties (Rs.)</td>
</tr>
<tr>
<td>I. Fees payable only once at the time of Admission in the Institute:</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1.</td>
<td>Enrolment Fee</td>
<td>50</td>
<td>50</td>
</tr>
<tr>
<td>2.</td>
<td>Admission Fee</td>
<td>150</td>
<td>150</td>
</tr>
<tr>
<td>3.</td>
<td>IT-BHU Alumni Association Fee</td>
<td>100</td>
<td>---</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>300</td>
<td>200</td>
</tr>
<tr>
<td>II. Fees Payable at the time of Submission of Thesis:</td>
<td></td>
<td></td>
<td></td>
</tr>
<tr>
<td>1.</td>
<td>Examination Fee</td>
<td>2,000</td>
<td>2,000</td>
</tr>
<tr>
<td>2.</td>
<td>Charges for Dispatching the Thesis</td>
<td>**</td>
<td>**</td>
</tr>
<tr>
<td>Total</td>
<td></td>
<td>2,000</td>
<td>2,000</td>
</tr>
</tbody>
</table>

** To be deposited at the time of dispatching the thesis as per actual charges.
Strictly Confidential
(Applicable for the Students registered from September' 2005 and onwards)

APPOINTMENT OF TWO EXTERNAL EXAMINERS TO EVALUATE THE THESIS FOR THE DEGREE OF PH.D./VIDYAVARIDHI OF BANARAS HINDU UNIVERSITY

<table>
<thead>
<tr>
<th>Name of the Candidate</th>
<th>:</th>
</tr>
</thead>
<tbody>
<tr>
<td>Term of Registration</td>
<td>:</td>
</tr>
<tr>
<td>Department/Faculty/School of</td>
<td>:</td>
</tr>
<tr>
<td>Topic of Research</td>
<td>:</td>
</tr>
</tbody>
</table>

Name of examiners recommended by the Departmental Research Committee at its meeting held on ______.

(A) Indian Examiners but outside Varanasi (at least FOUR)

<table>
<thead>
<tr>
<th>Name</th>
<th>Address</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
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Note:
1. DRC should send FOUR names of Indian examiners covering all the regions of the country EXCEPT VARANASI and also FOUR names of experts from foreign universities.
2. Complete postal address including the name of the City/Country in which the Department/university is located Pin/Zip Code, e-mail and Fax/Phone number must also be sent for obtaining quick consent from the experts. In case of e-mail ID please ensure that the same is written LEGIBLY or types correctly.
3. In the case of retired person position held by the examiners at the time of retirement should be clearly mentioned while giving his residential address.

**For the use of the Dean of the concerned Faculty:**

S.No._______________ approved from panel of Examiner’s from India.

Signature of the Dean (along with seal)

Controller of Examinations
(B) Foreign Examiners (at least FOUR)

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Whether the recommendation is in accordance with instructions vide in the note overleaf. 

YES/NO

Special Remarks if any:-

Signatures of the DRC Members

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Certified that:-
1. All the Examiners are/has been of the designation of Professor/Associate Professor;
2. All the addresses are complete including PIN/ZIP code;
3. All the addresses are official or where the address is not official, the position held by the addresses is clearly stated;
4. The proforma is complete in all respect.

Chairman, DRC

For the use of the Dean of the concerned Faculty:

S.No._________________ approved from panel of Examiner’s from India.

Signature of the Dean (along with seal)

Controller of Examinations